

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 129 of 2024 (SZ)**

IN THE MATTER OF:

M. Veerabhadrappa

...Applicant

Vs

The District Collector,  
Krishnagiri & Others

... Respondents

**INDEX TO TYPEDSET OF PAPERS**

<b>S.No.</b>	<b>Date</b>	<b>Description of Documents</b>	<b>Pg. No.</b>
1.	--	Counter Affidavit	1
2.	30.07.2019	Mining plan of the 7 <sup>th</sup> Respondent	7
3.	30.07.2019	Communication of Deputy Director, Dept. of Geology and Mining with respect to details of quarries situated within 500 Mts radial distance.	38
4.	--	Certificate issued by the Village Administrative Officer.	41
5.	--	Agenda No.421-07	44
6.	24.07.2023	Proceedings of the Public Hearing conducted for the proposed mining project of the 7 <sup>th</sup> Respondent.	46

Dated at Chennai this the 17<sup>th</sup> day of July 2024

  
Counsel for Respondent - 3

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Original Application No. 129 of 2024 (SZ)**

**IN THE MATTER OF:**

M. Veerabhadrappe, (M/37)  
S/o. Madhanagiriyyappa,  
No.27/1. Mugalur Village & Post,  
Hossur Taluk, Krishnagiri District - 635115

... Applicant

Vs

1. The District Collector,  
O/o. Krishnagiri District Collector Office,  
Krishnagiri District - 635 115.

2. The Joint Director (Minerals)  
Mines and Minerals  
Krishnagiri Collector Office Campus,  
Krishnagiri District - 635115

3. The State Environmental Impact  
Assessment Authority,  
III Floor, Panagal Maligai,  
No. 1, Jeenis Road, Saidapet, Chennai-600015.

4. The District Environmental Engineer  
Tamil Nadu Pollution Control Board,  
Plot No:140A, SIPCOT Industrial Complex, Hosur - 635 126.

5. The Tasildar,  
Hosur, Krishnagiri District - 635115.

6. The Block Development Officer,  
Hosur, Krishnagiri District - 635 115.

7. M/s. R.V. ENTERPRISES  
Rep by Partner M. Ramamoorthy,  
Plot No.15, First Floor, Third Cross Rd,  
Jawahar Nagar, Hosur - 635 126.

... Respondents



**Member Secretary**  
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN  
Panagal Maligai, No.1, Jeenis Road,  
Saidapet, Chennai - 15

Per No. 129 of 2024 (SZ)

No. of Corrections: 0

**COUNTER AFFIDAVIT FILED ON BEHALF OF SEIAA – TAMIL NADU,**  
**THE THIRD RESPONDENT**

I, A.R. Rahul Nadh, I.A.S., aged about 36 years, working as Member Secretary, State Level Environment Impact Assessment Authority, Tamil Nadu (SEIAA-TN) having office at Third Floor, Panagal Maaligai, Saidapet, Chennai – 600015, do hereby solemnly affirm and sincerely state as follows:

1. I am filing this counter affidavit on behalf of the 3<sup>rd</sup> Respondent herein and as such I am well acquainted with the facts and the circumstances of the case from the records available in this office.
2. I state that the above appeal has been filed to issue an order of interim injunction restraining 7<sup>th</sup> respondent from carrying on Rough Stone Quarry over a total extent of 2.40.0 Ha at S.F.No.232/2(Part) of Mugalur Village, Hosur Taluk, Krishnagiri District and to refrain from carrying on dumping activity in the name of carrying on Rough Stone over a total extent of 2.40.0 Ha at S.F.No.232/2(Part) of Mugalur Village, Hosur Taluk, Krishnagiri District. I have perused the appeal and deny all the averments and allegations stated therein except those that are specifically admitted hereunder and put the Appellant to strict proof of the same.
3. It is respectfully submitted that the Terms of Reference (ToR) along with public hearing was issued to the proponent by the 3<sup>rd</sup> Respondent herein vide Lr.No. SEIAA-TN/F.No.9253/ToR-1202/2022, Dated:14.07.2022. Subsequently, public hearing was held on 08.08.2023.
4. I state that subsequently, the project proponent, M/s. R.V Enterprises has applied for Environmental Clearance for the proposed Rough Stone quarry lease over an extent of 2.40.0Ha at SF.No. 232/2 (PART) of Mugalur Village, Shoolagiri Taluk, Krishnagiri District, Tamil Nadu. The project/activity is covered under category "B" of Item 1(a) "Mining of

Pg. No.:

No. of Corrections:

  
**Member Secretary**  
**STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN**  
 Panagal Maaligai, No.1, Jeeris Road,  
 Saidapet, Chennai - 15

Minerals Projects" of the schedule to the EIA Notification, 2006 vide online proposal No. **SIA/TN/MIN/448334/2023, Dated:10.10.2023.**

5. I respectfully submit that the proposal was placed in the 421<sup>st</sup> meeting of **State Expert Appraisal Committee (SEAC)** held on 08.11.2023.

Based on the presentation and details furnished by the project proponent, **SEAC decided to call for additional particulars as follows,**

1. The project proponent shall furnish scientific study on the effects of mining activities on agricultural activities - including carrot cultivation - around 1km of the proposed area by involving the Department of Environment, Tamil Nadu Agricultural University, Coimbatore.
2. The project proponent shall furnish a special report on details of houses within a radius of 500 m and the damages - if any - caused by blasting activity.
3. The project proponent shall submit a comprehensive report on impacts due to the mining operation carried out by the cluster of mines on the surrounding environmental settings as raised during the Public Hearing and stipulate the proper remedial actions with EMP budget allocation correspondingly.
4. The project proponent shall carry out the scientific studies to assess the hydrogeological condition of the site and to submit a hydrogeological report indicating the impacts due to quarrying operation on the groundwater and the required Groundwater Management Programme, by involving any one of the reputed Research and Academic Institution - CSIR-Central Institute of Mining & Fuel Research / Dhanbad, NIRM/Bangalore, Division of Geotechnical Engineering-IIT-Madras, NIT-Dept of Mining Engg, Surathkal, University of Madras - Centre for Environmental Studies, and Anna University Chennai-Dept of Geology, CEG



**Member Secretary**

**STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN**  
Panagal Maigal, No.1, Jeeris Road,  
Saidapet, Chennai - 15

Pg. No.

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Campus.

5. The project proponent shall submit the controlled blast design for the proposed quarrying operation and the mitigation measures to eliminate the flyrock and to control the blast-induced ground / air vibrations (Noise).

Hence, the project proponent was advised to submit the additional documents/ information as sought above within a period of 30 days failing the proposal will automatically get delisted from the PARIVESH portal.

6. It is respectfully submitted that, subsequently the proposal was placed in the 676<sup>th</sup> SEIAA Meeting held on 28.11.2023 and the authority decided to request the Member Secretary, SEIAA to communicate the SEAC minutes to the project proponent held on 08.11.2023.
7. It is respectfully submitted that, the petitioner sent several complaints to SEIAA-TN to not grant quarry permission to the Rough Stone quarry lease over an extent of 2.40.0Ha at SF.No. 232/2 (PART) of Mugalur Village, Shoolagiri Taluk, Krishnagiri District, Tamil Nadu. In consideration of the complaints and opinions during the public hearing, SEAC requested the project proponent to submit the additional documents/ information.
8. It is respectfully submitted that, the project proponent has not submitted the additional documents/ information as sought by the SEAC as on date, hence the proposal is still pending.
9. It is respectfully submitted that, according to the 500-meter radius letter from the Department of Geology and Mining furnished by the project proponent, there are 3 existing quarries and 2 abandoned quarries within the radius of 500 meters of the proposed quarry site.
10. It is respectfully submitted that, according to the approved mining plan furnished by the project proponent, there were no water bodies located within a radius of 500 metres.

Pg. No.:

No. of Corrections:



**Member Secretary**  
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN  
Panagal Malgal, No.1, Jeannie Road,  
Saidapet, Chennai - 15

11. It is respectfully submitted that, in accordance with the Water (Prevention and Control of Pollution), Act, 1974 & Air (Prevention and Control of Pollution), Act, 1981 one must obtain consent to establish (CTE) and other necessary approvals from the SPCB or other statutory authorities and the monitoring of pollution comes under the purview of SPCB.
12. It is respectfully submitted that, to grant concessions for minor minerals, execution of lease deeds with lessees, issue of permit to quarry the minerals and inspection of mines comes under the purview of Department of Geology and Mining / District Collector in accordance with Tamil Nadu Minor Mineral Concession Rules, 1959.

Therefore, it is humbly prayed that this Hon'ble Tribunal may be pleased to record and pass orders as this Hon'ble Tribunal may deem to fit and proper in light of the facts and circumstances of this case and thus render justice.



Member Secretary  
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN  
Panagal Maigai, No.1, Jeeris Road,  
Saidapet, Chennai - 15

Solemnly affirmed in Chennai  
On this the 19<sup>th</sup> day of July 2024  
And signed his name in my presence

Before me,  
S. Sivasankari  
H# 5583/21  
No. 9, Koudi Chetty  
Street, Parys  
Ch-1  
Advocate, Chennai

**BEFORE THE HON'BLE  
NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**O.A. No. 129 of 2024 (SZ)**

M. Veerabhadrapa

...Applicant

Vs

1. The District Collector,  
Krishnagiri District & Ors.

...Respondents

**COUNTER AFFIDAVIT FILED ON BEHALF  
OF THE SEIAA - TAMIL NADU, THE  
THIRD RESPONDENT**

**Y. KAVITHA**

Counsel for the 3<sup>rd</sup> Respondent

Mob. 98415 86629

# MINING PLAN

FOR

GRANT OF ROUGH STONE QUARRY LEASE IN GOVERNMENT PORAMBOKE LAND

TOTAL LEASE GRANTED PERIOD 10 YEARS

PROPOSED PERIOD OF MINING 5 YEARS

(Prepared Under Rule 8(6)(b) Tamil Nadu Minor Mineral Concession Rules, 1959 & As Per Amendment Under Rule 41 & 42)

## LOCATION OF THE APPLIED AREA

EXTENT : 2.40.0Ha.  
S.F. No : 232/2(PART).  
VILLAGE : MUGALUR.  
TALUK : SHOOLAGIRI.  
DISTRICT : KRISHNAGIRI.  
STATE : TAMIL NADU.

## APPLICANT

M/s. R.V. ENTERPRISES,  
PARTNER M.RAMAMOORTHY,  
S/o. MUTHAPPA,  
No.1/16, MACHINAYAKANAPALLI VILLAGE,  
PANCHAKSHIPURAM POST,  
HOSUR TALUK,  
KRISHNAGIRI DISTRICT- 635 110.

## PREPARED BY:

**S.DHANASEKAR, M.Sc.,**

RQP/MAS/225/2011/A  
8/3, KULLAPPAN STREET,  
OPP, INDIAN BANK LINE,  
OMALUR TALUK,  
SALEM DISTRICT - 636 455.

Email: [geodhana@yahoo.co.in](mailto:geodhana@yahoo.co.in)  
CELL : 98946-28970 & 73733-74702.



## CONTENTS



SL. NO.	DESCRIPTION	PAGE NO.
1.0	INTRODUCTION	8
2.0	EXECUTIVE SUMMARY	10
3.0	GENERAL INFORMATION	11
4.0	LOCATION	11
5.0	GEOLOGY AND MINERAL RESERVES	12
6.0	MINING	17
7.0	BLASTING	20
8.0	MINE DRAINAGE	23
9.0	OTHER PERMANENT STRUCTURES	23
10.0	EMPLOYMENT POTENTIALS & WELFARE MEASURES	24
11.0	ENVIRONMENT MANAGEMENT PLAN	26
12.0	MINE CLOSURE PLAN	29
13.0	ANY OTHER DETAILS INTEND TO FURNISH BY THE APPLICANT	30

9

ANNEXURES



SL. NO.	DESCRIPTION	NO.
1.	COPY OF PRECISE AREA COMMUNICATION LETTER	I
2.	COPY OF GAZETTE	II
3.	COPY OF DFO CLEARANCE	III
4.	COPY OF FMB	IV
5.	COPY OF COMBINED SKETCH	V
6.	COPY OF 'A' REGISTER	VI
7.	COPY OF FIRM REGISTRATION	VII
8.	COPY OF PARTNERSHIP DEED	VIII
9.	COPY OF ID PROOF	IX
10.	COPY OF RQP CERTIFICATE	X
11.	COPY OF PROPOSED LEASE AREA PHOTOS	XI

10

**LIST OF PLATES**



SL. NO.	DESCRIPTION	PLATE NO.	SCALE
1	LOCATION PLAN	I	Not to Scale
2	ROUTE MAP	IA	Not to Scale
3	TOPOSHEET MAP	IB	Not to Scale
4.	SATELLITE IMAGE (LEASE AREA)	IC	1:1000
5.	SATELLITE IMAGE (500m RADIUS)	ID	1:5000
6.	MINE LEASE PLAN	II	1:1000
7.	SURFACE & GEOLOGICAL PLAN	III	1:1000
8.	GEOLOGICAL SECTIONS	III-A	1:1000
9.	YEARWISE DEVELOPMENT AND PRODUCTION PLAN	IV	1:1000
10.	YEAR WISE DEVELOPMENT AND PRODUCTION SECTIONS	IV- A	1:1000
11.	MINE LAYOUT, LAND USE PATTERN & AFFORESTATION PLAN	V	1:1000
12.	ENVIRONMENT PLAN	VI	1:5000
13.	CONCEPTUAL/ FINAL MINE CLOSURE PLAN	VII	1:1000
14.	CONCEPTUAL/ FINAL MINE CLOSURE SECTIONS	VII-A	1:1000
15.	PROGRESSIVE MINE CLOSURE PLAN	VIII	1:1000

M/s. R.V. ENTERPRISES,  
PARTNER M. RAMAMOORTHY,  
S/o. MUTHAPPA,  
No.1/16, MACHINAYAKANAPALLI VILLAGE,  
PANCHAKSHIPURAM POST,  
HOSUR TALUK,  
KRISHNAGIRI DISTRICT.



**CONSENT LETTER FROM THE APPLICANT**

We hereby give our consent for preparing the Mining Plan in respect of Rough Stone quarry over an extent of 2.40.0Ha of Government Poramboke Land in S.F.No.232/2(Part) of Mugalur Village, Shoologiri Taluk, Krishnagiri District, Tamilnadu State by Shri. S. Dhanasekar, M.Sc., Regn.No. RQP/MAS/225/2011/A.

We request the Deputy Director, Department of Geology and Mining, KRISHNAGIRI District to make further correspondence regarding modifications if any in the Mining Plan with the said Recognized Qualified Person on this following address.

**S.DHANASEKAR, M.Sc.,**  
RQP/MAS/225/2011/A  
8/3, Kullappan Street,  
Opposite Indian bank Line,  
Omalar Post & Taluk,  
Salem District - 636455.

E-Mail: [geodhana@yahoo.co.in](mailto:geodhana@yahoo.co.in)

Cell: 98946-28970

We hereby undertake that all modifications so made in the Mining Plan by the Recognized Qualified Person may be deemed to have been made with my knowledge and consent and shall be acceptable to me and binding on me in all respects.

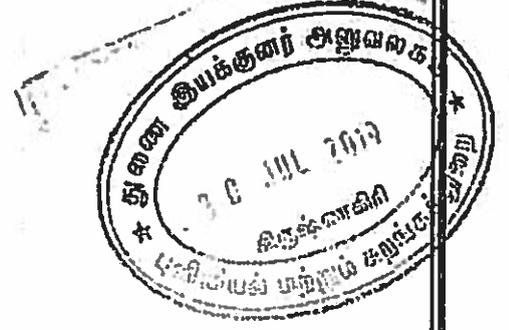
For M/s. R.V. Enterprises

1. M. Ramamoorthy  
2. P. Muthappa  
Signature of the Applicant

Place: Krishnagiri.

Date:

M/s. R.V. ENTERPRISES,  
PARTNER M. RAMAMOORTHY,  
S/o. MUTHAPPA,  
No.1/16, MACHINAYAKANAPALLI VILLAGE,  
PANCHAKSHIPURAM POST,  
HOSUR TALUK,  
KRISHNAGIRI DISTRICT.



**DECLARATION**

We hereby declare that the Mining Plan in respect of Rough Stone quarry over an extent 2.40.0Ha of Government Poramboke Land in S.F.No.232/2(Part) of Mugalur Village, Shoolagiri Taluk, Krishnagiri District and Tamilnadu State has been prepared with my consultation and I have understood the contents and agree to implement the same in accordance with the Mining Laws.

For M/s. R.V. Enterprises

1. M. Ramamoorthy

2. P. Muthappa  
Signature of the Applicant

Place: Krishnagiri.

Date:



# KRK MEMORIAL MINING SERVICES

S.DHANASEKAR  
M.Sc. (Geo) (MMEAI)  
Senior Geologist /  
Recognized Qualified Person

Office  
86680 20217

No.5/30-7B, Avvai Nagar,  
Ponkumar Mines Road,  
Jagir Ammapalayam,  
Salem - 636 202.

GST : 33ALIPD6733A1Z0



## CERTIFICATE

This is to certify that, the provisions of Minor Minerals Conservation and Development Rules, 2010 (MMCDR) have been observed in the Mining Plan for the grant of Rough Stone quarry lease over an extent of 2.40.0Ha. of Government Poramboke Land in S.F.No.232/2(Part) of Mugalur Village, Shoolagiri Taluk, Krishnagiri District, Tamilnadu State obtained by M/s. R.V. Enterprises, for applied quarry lease.

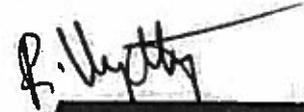
Wherever specific permission / exemptions / relaxations or approvals are required, the Applicant will approach the concerned authorities of State and Central Governments for obtaining such permissions etc.

Certified

  
Signature of Recognized Qualified Person.  
S.DHANASEKAR, M.Sc. (Geo)  
RQP/MAS/225/2011/A

Place: SALEM

Date:

11°41'29.45" N  
78°07'13.58" E

98946 28978  
73733 74702

krkmemorialminingservices@gmail.com  
geodhana@yahoo.co.in

Branch  
8/3, Kullappan Street.  
Opp. Indian Bank Line,  
Omalar, Salem - 636 455.

14



# KRK MEMORIAL MINING SERVICES

S.DHANASEKAR  
M.Sc. Geol. M.M.E.A.I  
Senior Geologist /  
Recognized Qualified Person



86680 20217

No.5/30-78, Avvai Nagar,  
Ponkumar Mines Road,  
Jagir Ammapalayam,  
Salem - 636 302.

GST: 33A1PD6733A120



## CERTIFICATE

This is to certify that during preparation of Mining Plan for Rough Stone quarry over an extent of 2.40.0Ha of Government Poramboke Land in S.F.No.232/2(Part) of Mugalur Village, Shoolagiri Taluk, Krishnagiri District, Tamilnadu State for M/s. R.V. Enterprises covers all the provisions of Mines Act, Rules, and Regulations etc made there under and whenever specific permission are required, the Applicant will approach the Director General of Mines Safety, Chennai. The standards prescribed by DGMS in respect of Mines Health will be strictly implemented.

Certified

Signature of Recognized Qualified Person.

S.DHANASEKAR, M.Sc.,(Geo)  
RQP/MAS/225/2011/A

Place: SALEM

Date:

M. Ravi  
R. V. Enterprises

11°41'29.45" N  
78°07'13.58" E

98946 28970  
73733 74702

krkmemorialminingservices@gmail.com  
geodhana@yahoo.co.in

Branch  
8/3, Kullappan Street,  
Opp. Indian Bank Line,  
Omalar, Salem - 636 455.

**MINING PLAN FOR MINOR MINERALS**  
**ROUGH STONE QUARRY**  
**TOTAL LEASE GRANTED PERIOD 10 YEARS**  
**PROPOSED PERIOD OF MINING 5 YEARS**

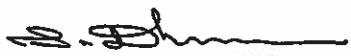


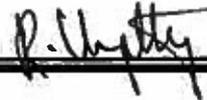
Over an extent 2.40.0Ha. of GOVERNMENT PORAMBOKE LAND in S.F.No.232/2.(Part)  
of MUGALUR Village, SHOOLAGIRI Taluk, KRISHNAGIRI District and  
TAMILNADU State.

(Prepared Under Rule 8(6)(b) Tamil Nadu Minor Mineral Concession Rules, 1959 &  
As Per Amendment Under Rule 41 & 42)

**1.0 INTRODUCTION :**

1. M/s. R.V. Enterprises, Partner M.Ramamoorthy, S/o. Muthappa, residing at No.1/16, Machinayakanapalli Village, Panchakshipuram Post, Hosur Taluk, Krishnagiri District has applied quarry lease for Rough Stone over an extent of 2.40.0Ha of Government Poramboke Land in S.F.No.232/2 (Part) of Mugalur Village, Shoolagiri Taluk, Krishnagiri District of Tamilnadu State for a period of Ten Years.
2. The Applicant has been the Successful HIGHEST BIDDER for an Amount Rs.1,08,00,000/-(One Crore and Eight Lakhs only) in a tender cum public action conducted by the Government of Tamilnadu and Precise area had been given for the proposed grant of Rough Stone quarry lease to M/s. R.V. Enterprises over an extent of 2.40.0 hectares in Government Poramboke land in S.F.No.232/2(Part) of Mugalur Village, Shoolagiri Taluk, Krishnagiri District of Tamil Nadu State for a period of Ten Years Vide Letter No. Rc. No.220/2019/Mines dated 13.06.2019 and directed to submit the approved Mining Plan and Environmental Clearance certificate from the State Environment Impact Assessment Authority (SEIAA) for the grant of quarry lease for the applied area.
3. Accordingly, Mining Plan is prepared under Rule 8(6)(b) Tamil Nadu Minor Mineral Concession Rules, 1959 & As per Amendment under Rule 41 & 42 by incorporating the conditions imposed in the precise area communication letter and by incorporating all the details proposed in the letter to obtain environmental clearance from State Environment Impact Assessment Authority.

  
S.DHANASEKAR, M.Sc. (Geo)  
RQP/MAS/225/2011/A



- ix) Safety zones as prescribed by the Department of Geology and Mining from all infrastructures should be strictly adhering to.
- x) And any other conditions as stipulated by the concerned authorities will be followed to protect the environment.



**2.0 EXECUTIVE SUMMARY:**

a.	Name of the Village	:	Mugalur
b.	Name of the Panchayat / Union	:	Mugalur / Shoolagiri
c.	The proposed total Mineable Reserves	:	529984M <sup>3</sup>
d.	The proposed quantity of reserves (level of production) Rough Stone	:	457422M <sup>3</sup> of Rough Stone
e.	Total extent of the area	:	2.40.0Ha
f.	Proposed Period of mining	:	Five Years
g.	Proposed Depth of mining	:	43m (1.0m Top soil + 42.0m Rough stone)
h.	Existing Pit Dimension	:	Nil
i.	Average Production Per Year Rough stone	:	91484M <sup>3</sup>
j.	Method of mining / level of mechanization	:	Opencast, Semi-mechanized Mining with a bench height of 7m and bench width of 5m is proposed.
k.	Types of Machineries used in the quarry	:	i) Compressor with jack hammer. ii) Excavator of 0.90Cbm bucket Capacity.
l.	Cost of the Project	:	
	a. Fixed Cost	:	Rs. 1,11,20,000/-
	b. Operational Cost	:	Rs. 30,00,000/-
	c. EMP Cost	:	Rs. 3,40,000/-
m.	The Applied lease area is bounded by four corners and the coordinates are	:	Toposheet No. 57- H/14
	Latitude	:	12° 37' 25.9249" N to 12° 37' 23.5847" N
	Longitude	:	77° 48' 56.4872" E to 77° 48' 49.2256" E
	North East	:	12° 37' 25.9249" N 77° 48' 56.4872"E
	South East	:	12° 37' 19.5633" N 77° 48' 54.2857"E
	North West	:	12° 37' 26.3788" N 77° 48' 50.1416"E
	South West	:	12° 37' 23.5847" N 77° 48' 49.2256"E

M. Ramiah  
P. Nithya  
10

18

3.0. **GENERAL INFORMATION:**

3.1	a.	Name of the Applicant	:	M/s. R.V. Enterprises,
	b.	Address of the Applicant with phone No and e-mail id if any	:	M/s. R.V. Enterprises, Partner M. Ramamoorthi S/o. Muthappa, No.1/16, Machinayakanapalli Village, Panchakshipuram Post, Hosur Taluk, Krishnagiri District- 635 110.
	c.	Status of the Applicant	:	Partnership Firm
3.2	a.	Mineral Which the Applicant intends to mine	:	Rough Stone
	b.	Precise area letter	:	Rc. No.220/2019/Mines dated:13.06.2019
	c.	Period of permission	:	10 Years
	d.	Name and Address of the Recognized Qualified Person preparing the Mining Plan	:	S.Dhanasekar, M.Sc., No.5/30-7B, Avvai Nagar, Ponkumar Mines Road, Jagirammapalayam, Salem District - 636302. E-Mail: <a href="mailto:geodhana@yahoo.co.in">geodhana@yahoo.co.in</a> Cell: 98946-28970 & 73733-74702.



4.0 **LOCATION:**

a. **DETAILS AREA:**

STATE	DISTRICT	PANCHAYAT / UNION	TALUK	VILLAGE	S.F. No	EXTENT IN HECTARE
Tamil Nadu	Krishnagiri	Mugalur / Shoolagiri	Shoolagiri	Mugalur	232/2 (Part)	2.40.0
TOTAL =						2.40.0Ha
b.	Classification of the Area (Ryotwari / Poramboke / others)		:	It is a Government Poramboke Land, which is not fit for vegetation/cultivation.		

11





	b.	<b>Infrastructures nearby the Applied Lease area.</b> 1. Post Office 2. Police Station 3. G.H 4. Fire service 5. Railway Station 6. School 7. Airport 8. Seaport	: Mugalur - 1.8kms : Kelamangalam - 4.5kms : Hosur - 11.0kms : Denkanikottai - 10.5kms : Hosur - 11.0kms : Agraharam - 3.5kms : Bangalore - 60.0kms : Chennai - 280.0kms
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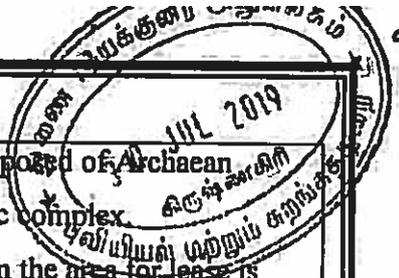
c. **Regional Geology** : **KRISHNAGIRI** District is underlined by the wide range of metamorphic rocks of peninsular gneissic complex. These rocks are extensively weathered and overlain by the recent valley fills and alluvium at places.

The geological formations found in the District are Archaean rocks like Gneisses, Granites, Charnockite basic granulites and calc-gneisses. The younger formations are Quartz veins and pegmatite.

The generalized stratigraphic succession of the geological formations met within this District is as follows.

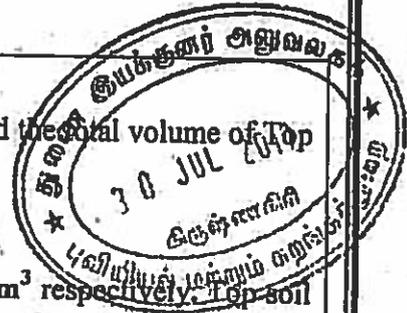
	Age	Rock Formation
1.	Recent to Sub recent	Soil, Alluvium
2.	Archaean	Granites, basic granulites, Peninsular Gneiss, Calc Gneiss and Charnockites

M. Ramulu  
 P. Uthay 13



	<p>d. Geology of the Lease Area</p>	<p>:</p>	<ol style="list-style-type: none"> <li>1. The area is mainly composed of Archaean crystalline metamorphic complex.</li> <li>2. The rock type noticed in the area for lease is <b>Granite Gneiss</b> which contains mostly Quartz and Feldspar with some ferromagnesian minerals.</li> <li>3. The Charnockite is part of peninsular Gneisses, a high grade metamorphic rock.</li> <li>4. The general trend of formation is NW –SE and dip SW-60°.</li> </ol> <p>The general geological succession of the area is given under</p> <table border="1" data-bbox="710 801 1412 1057"> <thead> <tr> <th></th> <th>Age</th> <th>Rock Formation</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Recent to Sub recent</td> <td>Soil, Alluvium</td> </tr> <tr> <td>2.</td> <td>Archaean</td> <td>Charnockites</td> </tr> <tr> <td>3.</td> <td>Archaean</td> <td>Peninsular Gneiss, and Calc Gneiss</td> </tr> </tbody> </table>		Age	Rock Formation	1.	Recent to Sub recent	Soil, Alluvium	2.	Archaean	Charnockites	3.	Archaean	Peninsular Gneiss, and Calc Gneiss
	Age	Rock Formation													
1.	Recent to Sub recent	Soil, Alluvium													
2.	Archaean	Charnockites													
3.	Archaean	Peninsular Gneiss, and Calc Gneiss													
<p>5.2</p>	<p>Details of Exploration already carried out if any</p>	<p>:</p>	<p>Since the <b>Rough Stone</b> is seen from the Surface itself, No needed to exploration. However, the area was personally examined by the Geologist who prepared the Mining Plan.</p>												
<p>5.3</p>	<p>a. Already excavated in pit dimensions</p>	<p>:</p>	<p>Nil</p>												

M. Ramulu  
 R. Vignesh 14



b. Geological Reserves:

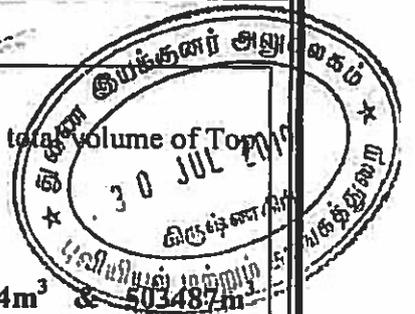
**Top Soil:** The Thickness of Top soil in this area is 1.0m and the total volume of Top soil will be 23398m<sup>3</sup>.

**Rough Stone :**

The Available Geological Reserve is estimated as 1146502m<sup>3</sup> respectively. Top soil is calculated upto a depth of 1m and Rough Stone at a depth of 49m. Total Depth-50m.

GEOLOGICAL RESERVES								
Section	Bench	L (m)	W (m)	D (m)	Volume In M3	Geological Rough stone Reserves in m3 @ 95%	Mine waste in m3 @ 5%	Top Soil in m3
XY-AB	I	95	102	1				9690
	II	95	102	7	67830	64439	3391	
	III	95	102	7	67830	64439	3391	
	IV	95	102	7	67830	64439	3391	
	V	95	102	7	67830	64439	3391	
	VI	95	102	7	67830	64439	3391	
	VII	95	102	7	67830	64439	3391	
	VIII	95	102	7	67830	64439	3391	
TOTAL					474810	451073	23737	9690
XY-CD	I	92	149	1				13708
	II	92	149	7	95956	91158	4798	
	III	92	149	7	95956	91158	4798	
	IV	92	149	7	95956	91158	4798	
	V	92	149	7	95956	91158	4798	
	VI	92	149	7	95956	91158	4798	
	VII	92	149	7	95956	91158	4798	
	VIII	92	149	7	95956	91158	4798	
TOTAL					671692	638106	33586	13708
GRAND TOTAL					1146502	1089179	57323	23398

M. Ramulu  
P. Raju  
15



**c. Mineable Reserves:**

**Top soil:** The Thickness of Top soil in this area is 1.0m and the total volume of Top soil will be 18304m<sup>3</sup>.

**Rough Stone :**

The mineable and the Recoverable Reserves are 529984m<sup>3</sup> & 503487m<sup>3</sup> respectively, at the rate of 95% recovery upto the permissible depth.

**Total Depth-50m (1m Top soil + 49m Rough Stone).**

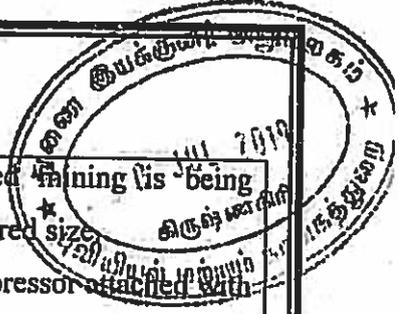
MINEABLE RESERVES								
Section	Bench	L (m)	W (m)	D (m)	Volume In M3	Recoverable Reserves in m3 @ 95%	Mine waste in m3 @ 5%	Top Soil in m3
XY-AB	I	88	85	1				7480
	II	87	83	7	50547	48020	2527	
	III	82	73	7	41902	39807	2095	
	IV	77	63	7	33957	32259	1698	
	V	72	53	7	26712	25376	1336	
	VI	67	43	7	20167	19159	1008	
	VII	62	33	7	14322	13606	716	
	VIII	57	23	7	9177	8718	459	
<b>TOTAL</b>					<b>196784</b>	<b>186945</b>	<b>9839</b>	<b>7480</b>
XY-CD	I	82	132	1				10824
	II	81	130	7	73710	70025	3685	
	III	76	120	7	63840	60648	3192	
	IV	71	110	7	54670	51937	2733	
	V	66	100	7	46200	43890	2310	
	VI	61	90	7	38430	36509	1921	
	VII	56	80	7	31360	29792	1568	
	VIII	51	70	7	24990	23741	1249	
<b>TOTAL</b>					<b>333200</b>	<b>316542</b>	<b>16658</b>	<b>10824</b>
<b>GRAND TOTAL</b>					<b>529984</b>	<b>503487</b>	<b>26497</b>	<b>18304</b>

M. Ramasamy  
P. D. S. 16

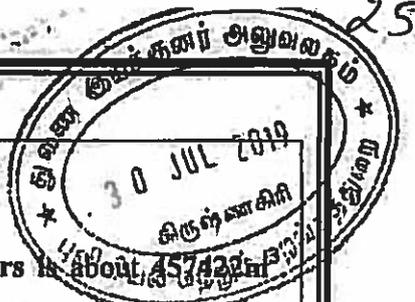
24

6.0 MINING:

6.1	Method of Mining	:	<p>1. Opencast method of semi mechanized mining is being adopted to extract Rough Stone of required size.</p> <p>2. Machineries like Tractor mounted compressor attached with Jack hammers is used for drilling and blasting. Excavators are used for quarrying of Rough Stone and Tippers / Lorries are used for the transportation of Rough Stone to the destination.</p>
6.2	Mode of Working	:	<p>It is a semi mechanized quarrying operation using shot hole drilling with the help of compressor and jack hammers and smooth blasting. Rough Stone are removed using Hydraulic excavator and loaded directly to the tippers and transported to the needy buyers.</p>
6.3	Proposed bench height & Width	:	<p>Bench height = 7mts.</p> <p>Bench width = 5mts.</p>
6.4	Details of Overburden / Mineral Production proposed for five years.	:	<p><b>Top soil / Overburden production details follows:</b></p> <p>This area is covered 1.0m Top soil in this mine area 18304m<sup>3</sup>. Top soil will be utilized for the formation of mine roads, construction of bund and Afforestation purposes.</p>



M. Perumal  
 P. Vignesh



**Year wise reserves calculations :**

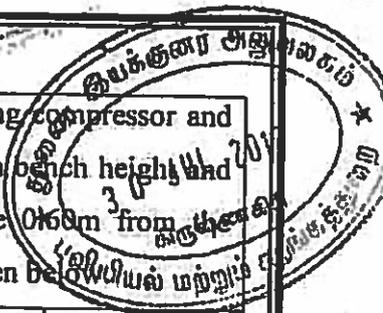
**Rough stone production details as follows:**

The proposed rate of production of Rough Stone for Five Years is about 457422 m<sup>3</sup>

The average proposed rate of production of Rough Stone is about 91484 m<sup>3</sup> per year at the rate of 95% recovery upto the permissible depth. Total Depth-43m (1m Top soil + 42m Rough Stone).

YEARWISE DEVELOPMENT AND PRODCUTION RESERVES									
YEAR	Section	Bench	L (m)	W (m)	D (m)	Volume In M3	RESERVES In m3 @ 95%	Mine waste in m3 @ 5%	Top Soil in m3
I-YEAR	XY - AB	I	88	85	1				7480
		II	87	83	7	50547	48020	2527	
	XY - CD	I	82	132	1				10824
		II	81	130	7	73710	70025	3685	
	TOTAL						124257	118045	6212
II-YEAR	XY - AB	III	82	73	7	41902	39807	2095	
	XY - CD	III	76	120	7	63840	60648	3192	
	TOTAL						105742	100455	5287
III-YEAR	XY - AB	IV	77	63	7	33957	32259	1698	
	XY - CD	IV	71	110	7	54670	51937	2733	
	TOTAL						88627	84196	4431
IV-YEAR	XY - AB	V	72	53	7	26712	25376	1336	
	XY - CD	V	66	100	7	46200	43890	2310	
	TOTAL						72912	69266	3646
V-YEAR	XY - AB	VI	67	43	7	20167	19159	1008	
	XY - CD	VI	61	90	7	38430	36509	1921	
		VII	56	80	7	31360	29792	1568	
	TOTAL						89957	85460	4497
GRAND TOTAL						481495	457422	24073	18304

M. Narayana  
 P. Vignesh 18



6.5 a. Mining : Drilling of shot holes will be carried out using compressor and jack hammer. Depth of holes shall be 1 to 2m bench height and spacing shall be 0.75m and burden shall be 0.60m from the preface. Details of drilling equipments are given below

Type	Nos	Dia of hole	Size/ Capacity	Make	Motive power	H.P
Jack Hammer	6	25.5 mm	Hand held	Atlas copco	Diesel	60

b. Loading : Loading of waste and rough stone is being carried out by Excavator into 10 tonne capacity tippers from the working place periodically. Details of loading equipment are given as under.

Type	Nos	Bucket Capacity (MT)	Make	Motive power	H.P
Hydraulic excavator	1	1.2 M <sup>3</sup>	L&T or Ex200	Diesel	120

c. Transportation : Transport of raw materials and waste shall be done by 10 tonnes tipper

Type	Nos	Size/ Capacity	Make	Motive power	H.P.
Tipper	2	10 M.T	Ashok Leyland	Diesel	110

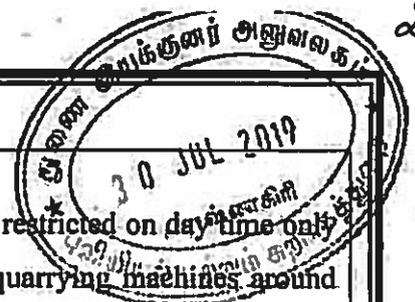
6.6 a. Disposal of Overburden : The Top soil of the lease area is 18304m<sup>3</sup>. Top soil will be utilized for the formation of mine roads, construction of bund and Afforestation purposes.

6.7 a. Brief Note on Conceptual Mining Plan for the entire lease period : Conceptual Mining Plan is prepared with an object of systematic development of bench lay outs, selection of ultimate pit limit, depth of quarrying, ultimate pit slope, etc., Average Ultimate Pit dimension in given as Under,

Ultimate Pit Dimension
=170.0m(L)X 108.0m(W)(Avg)X 50.0m(D)

Ultimate pit size is designed based on certain practical factors such as the economical depth of mining, safety zones, permissible areas etc. Afforestation has been proposed on the boundary barrier by planting trees. All the baseline information studies like Air Quality monitoring, Noise and Vibration monitoring, Water Analysis studies are being carried out every year as per the MOEF norms.

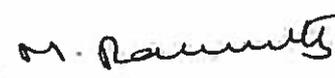
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R. Vignesh

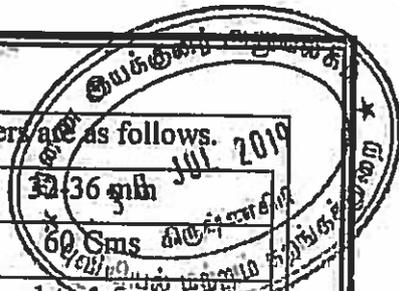


b.	<p><b>Energy:</b></p> <p>Electricity for mines and lights only at nights (working is restricted on daytime only between 8Am to 4Pm). Diesel (HSD) will be used for quarrying machines around 388250 liters for the entire project life. Diesel will be brought from nearby diesel pumps. No power is required for the project. Lightings on the night is taken from nearby electric poles after obtaining permission from concerned authorities.</p> <p><b><u>For Top soil:</u></b></p> <p>Per hour excavator will consume = 10 liters / hour</p> <p>Per hour excavator will excavate = 60m<sup>3</sup> of Top soil</p> <p>For 18304m<sup>3</sup> = 18304/ 60 = 305.0 hours</p> <p>Diesel consumption 305 working hours = 305 x 10 liters</p> <p>Total diesel consumption = 3050 liters of HSD will be utilized for Top soil</p> <p><b><u>For Rough stone:</u></b></p> <p>Per hour excavator will consume = 16 liters / hour</p> <p>Per hour excavator will excavate = 20m<sup>3</sup> of rough stone</p> <p>For 481495m<sup>3</sup> = 481495 / 20 = 24075 hours</p> <p>Diesel consume 24075 working hours = 24075 hours x 16 liters</p> <p>Total diesel consumption = 385200 liters of HSD will be utilized for Rough stone</p> <p>Total diesel consumption is around = 388250 liters of HSD for the entire period of life.</p>
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**7.0 BLASTING:**

7.1	Proposed Control Blasting Pattern	:	<p>The massive formation shall be broken into pieces of portable size by drilling and Proposed Control Blasting using jack hammers and shot hole Blasting. Powder factor of explosives for breaking such hard rock shall be in the order of 6 to 7 tonnes per K.g of explosives.</p>
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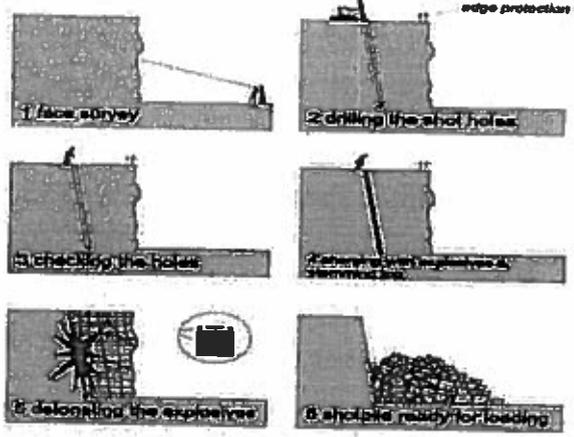
  
 20



Proposed Control Blasting parameters are as follows.

Diameter of the hole	:	36 mm
Spacing	:	60 cms
Depth	:	1 to 1.5m
Charge / Hole	:	D.Cord with water or 70 gms of gun powder or Gelatine.
Pattern of hole	:	Zig Zag
Inclination of hole	:	70° from the horizontal.
Quantity of rock broken	:	0.45 MT x 2.6 = 1.17 MT
Control Blasting efficiency @90%	:	1.17 x 90% = 1.05MT / hole
Charge per hole	:	140 gms of 25mm dia cartridge
Quantity of rock broken per day	:	304.94M <sup>3</sup> .

ROCK BLASTING

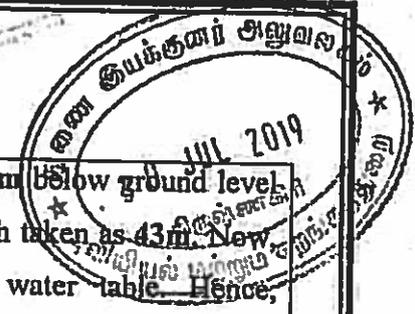


M. Ramulu  
R. Vignesh 21



30

8.0 MINE DRAINAGE:



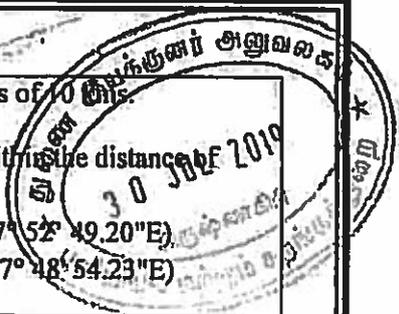
8.1	Depth of Water table	:	The ground water table is reported as 65m below ground level in nearby wells of this area. Mining depth taken as 43m. New proposed quarry depth is above the water table. Hence, quarrying may not affect the ground water.
8.2	Arrangement and Places where the mine water is finally proposed to be discharged	:	The ground water may not rise immediately in this type of mining. However, the rain water percolation and collection of water from the seepage shall be less than 300 lpm and it shall be pumped about periodically by a stand by diesel powered Centrifugal pump motivated with 7.5 H.P. Motor. The quality of water is potable and it is not contaminated with any hazardous things.

9.0 OTHER PERMANENT STRUCTURES

9.1	Habitations / Village	:	There are no villages within a radius of 500m. The nearest habitations with the population is given as under, <table border="1"><thead><tr><th>Direction</th><th>Village</th><th>Distance in kms</th><th>Population</th></tr></thead><tbody><tr><td>North</td><td>Devaganapalli</td><td>2.5 Km</td><td>320</td></tr><tr><td>East</td><td>Koottur</td><td>1.2Kms</td><td>240</td></tr><tr><td>South</td><td>Nagappan Agraharam</td><td>2.2 Kms</td><td>210</td></tr><tr><td>West</td><td>Kallu Barundur</td><td>2.0Kms</td><td>180</td></tr></tbody></table>	Direction	Village	Distance in kms	Population	North	Devaganapalli	2.5 Km	320	East	Koottur	1.2Kms	240	South	Nagappan Agraharam	2.2 Kms	210	West	Kallu Barundur	2.0Kms	180
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South	Nagappan Agraharam	2.2 Kms	210																				
West	Kallu Barundur	2.0Kms	180																				
9.2	Power lines (HT/LT)	:	There is No power line is located in the lease area.																				
9.3	Water bodies (River, Pond, Lake, Odai, Channel etc)	:	There is No Water bodies (River, Pond, Lake, Odai, Channel etc) located within a radius of 500m.																				
9.4	Archeological / Historical Monuments	:	There are no Archeological / Historical Monuments within a radius of 500m.																				
9.5	Road (NH, SH, Village Road etc)	:	Krishnagiri – Shoolagiri = 28.0 Kms. Shoolagiri – Kelamangalam = 19.0 Kms. Quarry site is located in Northwestern side at a distance of 4.5kms from Kelamangalam village.																				
9.6	Places of Worship	:	There are no Places of Worship within a radius of 500m.																				

*P. Senthil Kumar*  
23

9.7	Reserved Forest / Forest / Social Forest / Wild Life Sanctuary etc.,	: There are No inter State border within a radius of 10 kms. North Cauvery Wild life Sanctuary located with in the distance of about 11.81Kms from the lease area. Wildlife Boundary GPS (12° 32' 12.41"N - 77° 52' 49.20"E) Quarry Boundary GPS (12° 37' 19.70"N - 77° 48' 54.23"E)
9.8	Any Interstate Border, Protected areas under the Wild Life (Protection) Act, 1972, Critically Polluted Areas as Identified by Central Pollution Control Board and Notified Eco sensitive areas	: There are No inter State border within a radius of 10 kms.
9.9	Any Other Structures	: Nil.



**10.0 EMPLOYMENT POTENTIAL & WELFARE MEASURES:**

10.1	Employment Potential (Management & Supervisory personal)	: <ol style="list-style-type: none"> <li>1. As per Mines safety under the provisions of MMR, 1961 under the Mines Act, 1952, whenever the workers are employed more than 10, it is preferred to have a qualified Mining Mate to keep all the production workers directly under his control and supervision.</li> <li>2. The following man power is proposed for quarrying Rough Stone during the five years period to achieve the proposed production and to comply the provisions of the Government norms.</li> </ol>
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M. Ramesh  
 P. Shetty 24



e.	<p>Precautionary safety measures to the Laborers :</p>	<p>Safety provisions like helmet, goggles, safety shoes, Dust mask, Ear muffs etc have to be provided as per the circulars and amendments made for Mine labours under the guidance of DGMS being a mechanized operation.</p> <p>Necessary training will be conducted once in a year to all the employees with the help of qualified and experienced officers to train about the safe and system at quarrying operation.</p>
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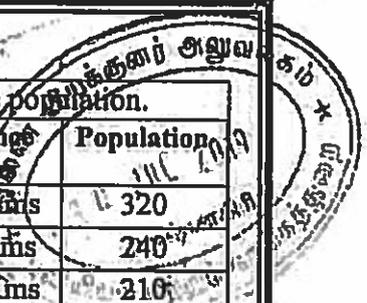
**PART - B**

**11.0 ENVIRONMENTAL MANAGEMENT PLAN:**

11.1	Area Land Use Pattern	<p>The land use pattern is given as under.</p> <table border="1" data-bbox="726 750 1412 1299"> <thead> <tr> <th>SL. NO.</th> <th>LAND USE</th> <th>PRESENT AREA (HECT)</th> <th>AREA IN USE DURING THE QUARRYING PERIOD (HECT)</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Area under Quarrying</td> <td>Nil</td> <td>1.76.0</td> </tr> <tr> <td>2.</td> <td>Infrastructure</td> <td>Nil</td> <td>0.01.0</td> </tr> <tr> <td>3.</td> <td>Roads</td> <td>0.01.0</td> <td>0.01.0</td> </tr> <tr> <td>4.</td> <td>Green Belt &amp; Dump</td> <td>Nil</td> <td>0.39.0</td> </tr> <tr> <td>5.</td> <td>Unutilized Area</td> <td>2.39.0</td> <td>0.23.0</td> </tr> <tr> <td></td> <td>Total =</td> <td>2.40.0Ha</td> <td>2.40.0Ha</td> </tr> </tbody> </table>	SL. NO.	LAND USE	PRESENT AREA (HECT)	AREA IN USE DURING THE QUARRYING PERIOD (HECT)	1.	Area under Quarrying	Nil	1.76.0	2.	Infrastructure	Nil	0.01.0	3.	Roads	0.01.0	0.01.0	4.	Green Belt & Dump	Nil	0.39.0	5.	Unutilized Area	2.39.0	0.23.0		Total =	2.40.0Ha	2.40.0Ha
SL. NO.	LAND USE	PRESENT AREA (HECT)	AREA IN USE DURING THE QUARRYING PERIOD (HECT)																											
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2.	Infrastructure	Nil	0.01.0																											
3.	Roads	0.01.0	0.01.0																											
4.	Green Belt & Dump	Nil	0.39.0																											
5.	Unutilized Area	2.39.0	0.23.0																											
	Total =	2.40.0Ha	2.40.0Ha																											
11.2	Water Regime	<p>Water table in this area is noticed at a depth of 65m below the surface ground level and presently, the quarrying of Rough Stone is proposed up to a depth of 43m. Hence, it will not affect the ground water depletion of this area.</p>																												
11.3	Flora and Fauna	<p>Except acacia bushes, no other valuable trees are noticed in the Applied Lease area. Further, neither flora of botanical interest nor fauna of zoological interest is noticed in this area.</p>																												
11.4	Climatic conditions	<p>Generally sub tropical climatic condition prevails throughout the year and this District receives rain both in South west and North east monsoon. The average rainfall is about 800mm to 900mm and the temperature ranges from 18°C during winter and to a maximum of 38°C during the summer.</p>																												

M. Ramiah  
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34



11.5	Human Settlement	<p>The nearest habitations with the population.</p> <table border="1"> <thead> <tr> <th>Direction</th> <th>Village</th> <th>Distance in Kms</th> <th>Population</th> </tr> </thead> <tbody> <tr> <td>North</td> <td>Devaganapalli</td> <td>2.5 Kms</td> <td>320</td> </tr> <tr> <td>East</td> <td>Koottur</td> <td>1.2 Kms</td> <td>240</td> </tr> <tr> <td>South</td> <td>Nagappan Agraharam</td> <td>2.2 Kms</td> <td>210</td> </tr> <tr> <td>West</td> <td>Kallu Barundur</td> <td>2.0 Kms</td> <td>180</td> </tr> </tbody> </table>	Direction	Village	Distance in Kms	Population	North	Devaganapalli	2.5 Kms	320	East	Koottur	1.2 Kms	240	South	Nagappan Agraharam	2.2 Kms	210	West	Kallu Barundur	2.0 Kms	180
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South	Nagappan Agraharam	2.2 Kms	210																			
West	Kallu Barundur	2.0 Kms	180																			
11.6	Plan for Air, Dust Suppression	<p>Air or dust expected to be generated from drilling process, hauling roads, places of excavation etc., is being suppressed by periodical wetting of land by water spraying. For the sampling of air, high volume air sampler (Model VFC-PM10) was used (10 meter above and 5 meter away from road) and the particulates were collected on what man GFA glass fiber filters dried in a hot air oven at 105°C for 1hr and weighed. The average flow rate was about 1.1 cubic meters.</p>																				
11.7	Plan for Noise Control	<p>Quarrying of Rough Stone will be carried out by drilling and blasting by using low power explosives, and hence, noise is very minimum. However, periodical noise level monitoring will be carried out to check the noise level in and around the quarry site. In order to assess the extent of noise pollution due to vehicular traffic different zones viz., Silence zone, Residential Zone, Commercial zone, Traffic signals and Industrial zones were identified in urban and suburban areas of Krishnagiri. Adequate number of observations were made in all the selected sites by using the sound level meter (LT Lutron SL-4001).</p>																				
11.8	Environmental Impact Assessment Statement Describing Impact on mining on the next FIVE YEARS.	<p>Factors to be considered for EIA are,</p> <ol style="list-style-type: none"> <li>1. Dust generation,</li> <li>2. Land degradation</li> <li>3. Stabilization and vegetation of dumps</li> <li>4. Adverse effect on water regime</li> <li>5. Socio economic benefits arising out of Mining.</li> <li>6. Noise and Vibration.</li> </ol>																				

M. Ramulu  
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	a. Dust	:	Dust is expected to be generated from drilling, hauling roads; place of excavation and it will be suppressed by periodical wetting of lands.		
	b. Land degradation	:	Land degradation is by means of cutting the trees and removal of fertile soil does not arise. Proposed usage of land for the next five years shall be less than 2.40.0Ha. Afforestation will be started during the first year of mining operation itself.		
	c. Stabilization and vegetation of dumps	:	The topsoil will be spread over the non-active dumps along the slope and edges to plant tree saplings to form vegetal cover over the dumps. Such vegetal cover will prevent erosion of dumps during rainy seasons.		
	d. Socio economic benefits arising out of mining	:	<ol style="list-style-type: none"> <li>1. To provide Employment opportunities of the nearby villagers.</li> <li>2. For the cultural development of the nearby villagers.</li> </ol>		
	e. Noise and vibration	:	Since, no deep hole blasting is proposed with small dia explosives are used for breaking the hard rock and boulders, the noise and vibration is very minimum and are within the permissible limits.		
11.9	Proposal for Waste Management	:	<p>The wastes are generated during the mining period is 24073m<sup>3</sup> will be proposed to dump into North and Eastern side 10.0m boundary barrier of the lease area.</p> <table border="1" style="margin-left: auto; margin-right: auto;"> <tr> <td style="text-align: center;"><b>Proposed Mine Waste Dump:</b></td> </tr> <tr> <td style="text-align: center;">368.7m(L) X10.0m(W) X6.52m(H) =24073m<sup>3</sup></td> </tr> </table>	<b>Proposed Mine Waste Dump:</b>	368.7m(L) X10.0m(W) X6.52m(H) =24073m <sup>3</sup>
<b>Proposed Mine Waste Dump:</b>					
368.7m(L) X10.0m(W) X6.52m(H) =24073m <sup>3</sup>					
11.10	Proposal of Reclamation of Land affected during mining activities and at the end of mining.	:	The present mining is proposed to a depth of 43m. The mined out area will be fenced on top of open cast working with S1 fencing. Low lying areas with water logging shall be used for fish culture. No immediate proposals for closure of pit as the rough stone persist still at deeper level.		

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11.11	Program for Afforestation	:	Trees like tamarind, casuarinas etc were planted along the lease boundary and avenues as well as over non active dumps at a rate 50 trees per Year with an interval of 5m. The rate of survival expected to be 70% in this area.
11.12	Proposed Financial Estimate / Budget for (EMP) Environment Management	:	
	<b>Fixed Asset Cost:</b>		
	1. Land Cost	:	Rs.1,08,00,000/- (Amount for Government Poramboke Land)
	2. Labour Shed	:	Rs. 1,40,000/-
	3. Sanitary Facility	:	Rs. 80,000/-
	4. Fencing cost	:	Rs.1,00,000/-
	Total=	:	Rs.1,11,20,000/-
	<b>Operational Cost:</b>		
	<b>Machinery cost</b>	:	Rs.30,00,000/-
	<b>EMP Cost:</b>		
	1. Drinking water facility	:	Rs. 1,00,000/-
	2. Safety kits	:	Rs. 50,000/-
	3. Water sprinkling	:	Rs. 70,000/-
	4. Afforestation	:	Rs. 30,000/-
	5. Water quality test	:	Rs. 30,000/-
	6. Air quality test	:	Rs. 30,000/-
	7. Noise/vibration test	:	Rs. 30,000/-
	Total=	:	Rs. 3,40,000/-
	<b>Total Project Cost</b>	:	<b>Rs.1,44,60,000/-</b>

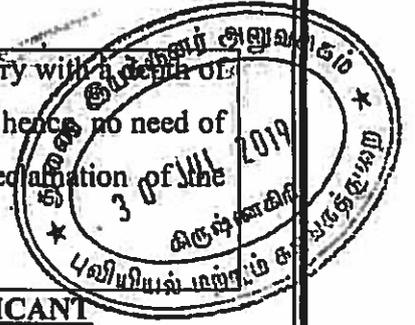
### 12.0 MINE CLOSURE PLAN:

12.1	Steps proposed for phased restoration, reclamation of already mined out area.	:	The present mining is proposed to a depth of 43m. The mined out area will be fenced on top of open cast working with S1 fencing to arrest the entry of cattle's and public in to the quarry site.
12.2	Measures to be under taken on mine closure as per Act & Rules	:	Measures will be taken as per the Acts and Rules. The quarried pit will be fenced by using Barbed wire fencing. Green belt development at the rate of 50 trees per year will be proposed.

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12.3 Mitigation measures to be undertaken for safety and restoration/ reclamation of the already mined out area

: It is a fresh Rough stone quarry with a depth of 43m for the first five years and hence no need of mitigation and restoration / reclamation applied lease area.



**13.0 ANY OTHER DETAILS INTEND TO FURNISH BY THE APPLICANT**

- (i) Permission will be obtained from the Director of Mines Safety for extracting the Rough Stone from the Boundary barriers and from slopes.
- (ii) Care and precautionary measures will be taken for the safety of workers as per Rules and Acts.
- (iii) The applicant will endeavor every attempt to quarry the Rough Stone economically without any wastage and to improve the environment and ecology.
- (iv) Accordingly, Mining Plan is prepared under Rule 8(6)(b) Tamil Nadu Minor Mineral Concession Rules, 1959 & As per Amendment under Rule 41 & 42 by incorporating the conditions imposed in the precise area communication letter and by incorporating all the details proposed in the letter to obtain environmental clearance from State Environment Impact Assessment Authority.
- (v) This Mining Plan is prepared for the Applied Rough Stone Quarry for a period of Five Years.
- (vi) The proposed production of Rough stone for Five Years is 457422M<sup>3</sup>. The average production of Rough stone per year is 91484M<sup>3</sup>.

*S. Dhanasekar*  
**S.DHANASEKAR, M.Sc.,(Geo)**  
 RQP/MAS/225/2011/A

This Mining Plan is approved based on guidelines / instruction issued and in corporation of the particulars specified in the letter Roc. No. 220/2019 Dated 30.7.2019 of the Deputy Director of Geology and Mining, Krishnagiri and subject to further fulfillment of the conditions laid down under Tamil Nadu Minor Mineral Concession Rules, 1959 and Minor Mineral Conservation and Development Rule 2010.

**DEPUTY DIRECTOR**  
 Geology and Mining,  
 Collectorate, Krishnagiri.

*DoF*  
 30/7/19

This Mining Plan is approved subject to the conditions / Stipulation indicated in the Mining Plan Approval

Letter Roc. No. 220/2019 Dated 30.7.2019

*M. Ramiah*  
*P. Jeythy*

**From**

Thiru.L.Suresh,M.Sc.,  
Deputy Director,  
Dept. of Geology and Mining,  
Collectorate,  
Krishnagiri.

**To**

M/s.R.V.Enterprises,  
Partner:M.Ramamoorthy,  
S/o.Muthappa,  
No.1/16,  
Machinayakanapalli Village,  
Panchakshipuram Post,  
Krishnagiri District

**Roc.No.220/2019/Mines****Dated: 30.07.2019.****Sir,**

**Sub:** Mines and Minerals - Minor Mineral - Rough Stone-  
Krishnagiri District - Hosur Taluk - Mugalur Village -  
Government Poramboke land in S.F.No. 232/2 (Part) - Over  
an extent of 2.40.0 Hects - Application preferred by  
Tvl.R.V.Enterprises, Partner:M.Ramamoorthy - Details of  
quarries situated within 500 mts radial distance -  
Requested by the applicant - Details furnished - reg.

**Ref:** 1. The District Collector Krishnagiri Roc.No.220/2019/  
Mines dated: 13.06.2019.

2. M/s. R.V.Enterprises, Partner:M.Ramamoorthy, S/o.  
Muthappa, No.1/16, Machinayakanapalli Village,  
Panchakshipuram Post, Krishnagiri District  
dated:02.07.2019.

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Kind attention to the references cited above.

2. M/s.R.V.Enterprises, Partner.M.Ramamoorthy, S/o.Muthappa,  
No.1/16, Machinayakanapalli Village, Panchakshipuram Post, Krishnagiri  
District has been issued precise area over an extent of 2.40.0 Hects of  
Government Poramboke land in S.F.No.232/2 (Part) in Mugalur Village,  
Hosur Taluk, Krishnagiri District for the proposed grant of Rough Stone  
for a period of 10 year under the provisions of Rule 8(1) of Tamil Nadu  
Minor Mineral Concession Rules, 1959 and he has been directed to submit  
approved mining plan and Environment Clearance vide the reference 1<sup>st</sup>  
cited.

3. The applicant vide letter dated:02.07.2019 had requested to issue the details of the quarries situated within the radial distance of 500 mts from the subject quarry to furnish the same to SEIAA for getting Environmental Clearance.

4. Accordingly the details of quarries situated within 500 mts radial distance from the subject quarry is furnished as follow:

**Details of Existing quarries.**

Sl N	Name of the lessee	Village & Taluk	Mineral	S.F No.	Extent in Het	GO No.& Date	Lease period.
1	Thiru. P.Nagaraja reddy, S/o. Pappi reddy, No.2/32, Balageri Village, Mudhuganapalli Post, Hosur Taluk, Krishnagiri District	Denkanikottai Taluk, Hosapuram Village,	Rough Stone	457/(P-1)	2.00.0	Roc.111/2016/ Mines dated: 08.08.2016	17.08.2016 to 16.08.2026.
2	Thiru. P.Venkata Reddy, S/o. Pedha Obul Reddy, No.3/213, Periya Kodipalli Village, Kempatt, Muthur Post, Denkanikottai Taluk, Krishnaigri Dist	Denkanikottai Taluk, Hosapuram Village,	Rough Stone	457/(P-2)	3.70.0	Roc.112/2016/ Mines dated: 26.02.2020.	26.02.2020 To 25.02.2030
3	Thiru.c.Venkatadri, Pothachandiram Village, Kundumaranapalli Post, Denkanikottai Taluk, Krishnagiri District.	Denkanikottai Taluk, Mugalur Village.	Rough Stone	257/1A, 257/2A, 257/2B(P ) 272/1A (P)	0.39.8 0.04.45 0.97.0 ----- 2.31.75	Roc.402/ 2017/Mines dated: 04.06.2018.	13.06.2018 To 12.06.2023.
				Total			

**II. Details of abandoned/Old quarries.**

Sl. No.	Name of the lessee	Village	S.F No.	Extent in Het	GO No.& Date	Lease period.
1	Thiru.M.R.Sivalingappa, S/o Ramaiha Perandapalli village and post,Hosur Taluk Krishnagiri District	Hosur Taluk - Mugalur Village	270 (Part)	5.00.0 Hects	Roc.110/2008 /Mines-2 dated 26.03.2008.	04.09.2008 to 03.09.2018
2	Thiru.Annaiya Reddy s/o. Venkata reddy, No.40, shakambri Layout, Anekal Road, Attibele, Anekal Taluk, Krishnagiri district.	Hosur Taluk - Mugalur Village	231/4e1	0.81.0 Hect	Roc.175/2010 /Mines-2 dated 25.12.2010.	31.01.2011 to 30.01.2016

**Details of Proposed quarries**

Sl. No.	Name of the lessee	Village & Taluk	S.F No.	Extent in Hect	GO No.& Date	Lease period.
1.	M/s.R.V. Enterprises, Partner.M.Ramamoorthy S/o.Muthappa,D.No.1/16, Masinayanapalli Village, Panchachipuram Post, Hosur Taluk, Krishnagiri District	Shoolagiri,  Taluk,  Mugalur Village.	Rough Stone	S.F.No.232/2 (Part)  Ext: 2.40.0	Roc. 220/ 2019/Mine s dated: 13.06.2019.	Precise area given  <b>Instant Proposal</b>

**Details of other Proposed/applied quarries**

Sl. No.	Name of the lessee	Village & Taluk	S.F No.	Extent in Hect	GO No.& Date	Lease period.
Nil						

  
 Deputy Director  
 Dept of Geology and Mining,  
 Krishnagiri.

**Copy to :-**

The Chairman,  
 Tamil Nadu State Environment  
 Impact Assessment Authority,  
 3<sup>rd</sup> Floor, Panakal Maligai,  
 No. 1 Jeenes Road,  
 Saidapet,  
 Chennai -15.

  
 30/7/19



Thiru. R.V. ENTERPRISES, Roughstone quarry in the S.F.No.232/2(Part) over an extent of 2.40.0ha. in Mugalur Village, Shoolagiri Taluk, Krishnagiri District.

**GENERAL VIEW OF THE QUARRY LEASE AREA**



For M/s. R.V. Enterprises,

*M. Ramani*  
*P. Vythay*  
(Deponent)

Reference only |

*[Signature]*  
Village Administrative Officer  
(VAO) Mugalur Village / 22  
Shoolagiri Taluk

Thiru. R.V. ENTERPRISES, Roughstone quarry in the S.F.No.232/2(Part) over an extent of 2.40.0ha. in Mugalur Village, Shoolagiri Taluk, Krishnagiri District.

**GENERAL VIEW OF THE QUARRY LEASE AREA**



For M/s. R.V. Enterprises,

*M. Rammiah*  
*K. P. Vithay*  
(Deponent)

*Reference only*

*[Signature]*  
Village Administrative Officer  
(WAO) of Village  
- Hosur Taluk

சீரணித்து  
கிண்டி மாவட்டம், ஊராட்சி அலுவலர்,

மீதிக்கான பிளாட் அலுவலர், 84. முகந்துளி

கிராம ஹஸ்பண்ட் : 292 / 2 பரப்பளவு 15.86.5

Heel தீர்மான அறிவிக்கப்பட்டது தரிகை -ல்

R.V. Enterprises ஸ்டாம்பு AC.04.85

Cents-ல் Quarry Lease Area-ஊரிக்கு

E.C உட்கார் அண்ணாதுறைக்கு ஹஸ்பண்ட்

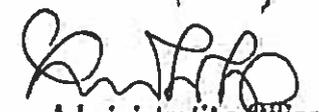
உட்கார் கீழ் ஹஸ்பண்ட் ஊரிக்கு குளங்களை,

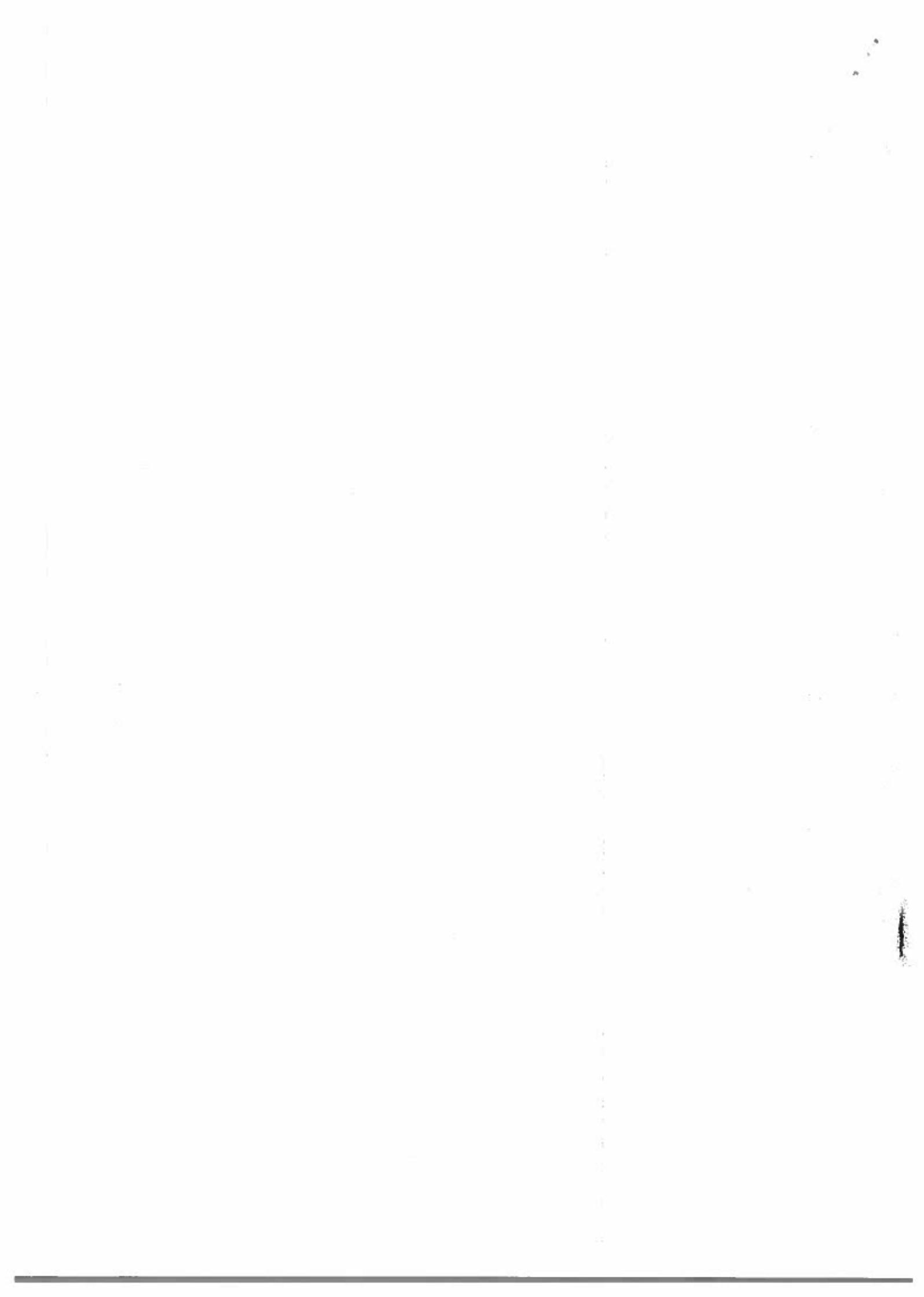
புறங்குளம் ஊரிக்கு, அழிப்பாட்டு ஊரிக்கு,

புறங்குளம் ஊரிக்கு, பிளாட்டு ஊரிக்கு,

கிராம ஹஸ்பண்ட் கீழ்க்கண்ட ஊரிக்கு

உட்கார் உட்கார்.

  
Village Administrative Officer  
84, Mugalur Village 22  
Hosur Taluk



Research and Academic Institution - CSIR-Central Institute of Mining & Fuel Research / Dhanbad, NIRM/Bangalore, Division of Geotechnical Engineering-IIT-Madras, NIT-Dept of Mining Engg, Surathkal, University of Madras – Centre for Environmental Studies, and Anna University Chennai-Dept of Geology, CEG Campus. A copy of such scientific study report shall be submitted to the SEIAA, MoEF, TNPCB, AD/Mines-DGM and DMS, Chennai as a part of Environmental Compliance without any deviation.

- 9) The PP shall take necessary steps to amalgamate both contiguous leases/pits after the lease execution by obtaining the necessary permission from the DMS/Chennai and the AD (Mines).
- 10) As accepted by the Project Proponent the CER cost is Rs. 10 Lakhs and it shall be spent for the activities including the construction of an auditorium & smart class as committed towards the Government Higher Secondary School, Marudhanthalai, Pudukkottai District before obtaining CTO from TNPCB.

**Agenda No: 421- 07**

**(File No: 9253/2022)**

**Proposed Rough Stone quarry lease over an extent of 2.40.0Ha at SF.No. 232/2 (PART) of Mugalur Village, Shoolagiri Taluk, Krishnagiri District, Tamil Nadu by M/s. R.V Enterprises - For Environmental Clearance. (SIA/TN/MIN/448334/2023, Dated:10.10.2023)**

The proposal was placed in 421<sup>st</sup> meeting of SEAC held on 08.11.2023. The details of the project furnished by the proponent are available in the website (parivesh.nic.in).

The SEAC noted the following

1. The Project Proponent, M/s. R.V Enterprises has applied for Environmental Clearance for the proposed Rough Stone quarry lease over an extent of 2.40.0Ha at SF.No. 232/2 (PART) of Mugalur Village, Shoolagiri Taluk, Krishnagiri District, Tamil Nadu.
2. The proposed quarry/activity is covered under Category "B1" of Item 1(a) "Mining Projects" of the Schedule to the EIA Notification, 2006.
3. ToR Issued Vide - Lr.No.SEIAA-TN/F.No.9253/ToR-1202/2022, Dated:14.07.2022.

  
MEMBER SECRETARY  
SEAC -TN

28

CHAIRMAN  
SEAC- TN  


45

4. Public hearing conducted on Dated:08.08.2023.

Based on the presentation and details furnished by the project proponent, SEAC decided to call for additional particulars as follows.

1. The PP shall furnish scientific study on the effects of mining activities on agricultural activities - including carrot cultivation - around 1km of the proposed area by involving the Department of Environment, Tamil Nadu Agricultural University, Coimbatore.
2. The PP shall furnish a special report on details of houses within a radius of 500 m and the damages – if any - caused by blasting activity.
3. The PP shall submit a comprehensive report on impacts due to the mining operation carried out by the cluster of mines on the surrounding environmental settings as raised during the Public Hearing and stipulate the proper remedial actions with EMP budget allocation correspondingly.
4. The PP shall carry out the scientific studies to assess the hydrogeological condition of the site and to submit a hydrogeological report indicating the impacts due to quarrying operation on the groundwater and the required Groundwater Management Programme, by involving any one of the reputed Research and Academic Institution - CSIR-Central Institute of Mining & Fuel Research / Dhanbad, NIRM/Bangalore, Division of Geotechnical Engineering-IIT-Madras, NIT-Dept of Mining Engg. Surathkal, University of Madras – Centre for Environmental Studies, and Anna University Chennai-Dept of Geology, CEG Campus.
5. The PP shall submit the controlled blast design for the proposed quarrying operation and the mitigation measures to eliminate the flyrock and to control the blast-induced ground / air vibrations (Noise).

Hence, the proponent is advised to submit the additional documents/ information as sought above within a period of 30 days falling which your proposal will automatically get delisted from the PARIVESH portal.

  
MEMBER SECRETARY  
SEAC -TN

29

  
CHAIRMAN  
SEAC -TN

**PROCEEDINGS OF THE PUBLIC HEARING CONDUCTED FOR THE PROPOSED  
MINING PROJECT OF M/S. R.V ENTERPRISES LEASE OVER AN EXTENT OF  
2.40.0 HA LOCATED AT S.F. NO: 232/2(PART), MUGALUR VILLAGE, HOSUR  
TALUK, KRISHNAGIRI DISTRICT ON 24.07.2023 AT 10.30 AM AT M/S. CMK  
KALYANA MANDAPAM, NAGONDAPALLI, DENKANIKOTTAI MAIN ROAD, HOSUR  
- 635 109.**

**Present:**

1	Tmt. R. Saranya, I.A.S.,	:	Sub Collector, Hosur (Representative of the District Collector, Krishnagiri)
2	Er. R. Venkatesan., M.E.,	:	District Environmental Engineer, Tamil Nadu Pollution Control Board, Hosur, Krishnagiri District
3	Er. P.Krishnan	:	Assistant Environmental Engineer, Tamil Nadu Pollution Control Board, Hosur, Krishnagiri District
4.	Er. T.Senthilkumar	:	Assistant Engineer, Tamil Nadu Pollution Control Board, Hosur, Krishnagiri District
5	Thiru.M. Ramamoorthy	:	The Proponent M/s. R.V Enterprises
6	Thiru.P.Gopinath	:	EIA Consultant, M/s. Ecotech Labs Pvt Ltd, Chennai
	Public	:	143 Nos. (List enclosed as Annexure)

The District Environmental Engineer, Tamil Nadu Pollution Control Board, Hosur, Krishnagiri District welcomed the Sub Collector, Hosur (Representative of the District Collector, Krishnagiri), Revenue officials, all the general public and project proponent who have attended the public hearing for the proposed

47

M/s. R.V Enterprises Rough Stone Quarry Lease over an Extent of 2.50.0 Ha Located at S.F.No. 232/2(Part) in Mugalur Village, Hosur Taluk, Krishnagiri District is required to get Environmental Clearance (EC) from the State Environment Impact Assessment Authority of Tamilnadu. He added that the public notice informing the conducting of Public Hearing was published in the Tamil and English dailies, such as, "Dinathanthi" and "The New Indian Express" dated 21.06.2023 and bit notices regarding public hearing was issued to the public of Mugalur Village, Vanapalli Village, Agraharam Village, and Palayam Village with audio announcement through auto vehicle in and around the villages. Further, he informed that the project proponent would make a presentation on the project, after which the public can express their views.

The District Environmental Engineer, Tamil Nadu Pollution Control Board, Hosur, Krishnagiri District also stated that the views, suggestions and queries of the public and reply by the project proponents will be recorded through videography and the same will be sent to the State Environment Impact Assessment Authority of Tamilnadu.

The Sub Collector, Hosur (Representative of the District Collector, Krishnagiri) has initiated the Public Hearing process. Further, the Sub Collector, Hosur has requested the project proponent to explain about their proposed rough stone quarry project through power point presentation and requested the public to obtain necessary clarifications for their doubts.

Thereafter, Thiru.P.Gopinath, EIA Consultant, M/s. Eco tech Labs Pvt Ltd of the proposed rough stone quarry project has made presentation about the proposed rough stone quarry project to the public along with Environmental Management Plan. Thereafter, the District Environmental Engineer, Tamil Nadu Pollution Control Board, Hosur, Krishnagiri District has invited the public to express their views and comments about the proposed rough stone quarry project. The views and suggestions of the public are detailed below:

**1. Thiru. Narayanappa, Mugalur Village:**

Thiru. Narayanappa has said that, a complaint has already been lodged with the Tamil Nadu Pollution Control Board regarding air pollution due to the dust emitted from the existing quarries also he said that permission should not be given for the new quarrying project as there is already a lot of damage due to existing quarries and he objected the proposed project as the project is 100 meters away from his Patta land.

**2. Thiru. Logesh, Mugalur Village:**

Thiru. Logesh has said that, the proposed quarry is going to be established at SF.No.232/2. Adjacent to the proposed quarry my land is located at SF.No.232/1, where I cultivate carrots and tomatoes and my cultivation will be affected due to this quarry project. Also, about 150 acres of agricultural land and cattle rearing will be affected by this project. Therefore, the permission should not be given to this project. Further, crusher operation in this village cause a lot of air pollution and the crusher units have obtained consent for single crusher unit but they are operating illegally many crushers without proper consent. In this regard, if we made complaint, we are threatened from the company end.

**3. Thiru. Appayu Reddy, Mugalur Village:**

Thiru. Appayu Reddy has said that, due to the operation of the existing crusher near his land, two bore wells have dried up and the Kuruvetti lake is also dried. Further, he said that, the blasting creates high vibration. Therefore, he said, if a new quarry is established, there will be more damage.

**4. Thiru. Veerabathrappa, Mugalur Village:**

Thiru. Veerabathrappa has said that, we have already objected to establish another quarry project ten years ago. However, no action was taken on it. He said that due to the proposed quarry project, the nearby mango farms, coriander plantations and carrot crops will be affected. no quarry project shall be located one kilometre from the residential area. But the project is proposed to

49

establish at just 480 meters from residential area. Also, there are about 10 houses located about 150 meters from the S.F.No. 232/2, where the people have been living for 40 years and are engaged in agriculture and cattle rearing on 10 acres of land. He said that, due to blasting in the quarries, the houses were damaged and they were now living in steel sheets and the quarry management threatened them if they complained about it. Earlier, the former Sub Collector inspected the area and found that the quarry was located 75 meters from the residential area and rejected the project. I had requested information about the proposed quarry application through the Right to Information Act, 2005 at the Tamil Nadu Pollution Control Board, Hosur office on last year 11<sup>th</sup> month and was informed that no applications regarding this quarry had been received in this office. Also, I had requested information about this again in January, and the same reply was given again, but the proposal for this project was updated through online by the SEIAA, Tamil Nadu on November itself, but I did not get the given information about it.

**The DEE, TNPCB, Hosur:**

The DEE, TNPCB, Hosur has informed that, the application for the project was received by this office only on 06.06:2023 and the proposal submitted to SEIAA, Tamil Nadu was uploaded on the website only thereafter. He said that, only after receipt of the application of proposed quarry by this office, the the public hearing process was taken up.

**Thiru. Veerabathrappa, Mugalur Village:**

Thiru. Veerabathrappa has said that, he was opposing the proposed project because it would cause more damage to the village.

**5. Thiru. V. Jayendrappa Naidu, Mugalur Village:**

Thiru. V. Jayendrappa Naidu has said that, He owns 10 acres of agricultural land near the S.F.No. 232/2. Due to the quarry activities, my four acres of land has already dried up and due to the proposed quarry project, it is likely that, up to eight acres of my land will dry up, so permission should not be given to this project.

**6. Thiru. V. Rangasamy, Mugalur Village:**

Thiru. V. Rangasamy has said that, only the people who have patta land near the quarry land are likely to be affected and they spend lakhs on cultivation. He said that, there was no objection to the public using the nearby proamboke land and they were brought to this meeting today with a payment of 200 rupees.

**7. Thiru. Rajappa, Mugalur Village:**

Thiru. Rajappa has said that, my agricultural land is located at S.F.No 232/1 which is one meter apart from quarry S.F.No. 232/2, where we are cultivating vegetables of carrot and cabbage. Few days ago, the Tahsildar inspected the area and said that he would not give permission for the project.

**8. Thiru. Nagaraj, Mugalur Village:**

Thiru. Nagaraj has said that, two quarries have already permitted and operating causing more damage to this village. He also said that, even cattle rearing would become difficult if the proposed quarry project is approved.

**9. Thiru. Harish Babu, Mugalur Village:**

Thiru. Harish Babu has said that, permission should not be given to the proposed project. He also said that, due to blasting in the quarries, nearby houses are getting cracks. He also said that we have conducted survey in this regard.

**10. Thirumathi. Aswini, Mugalur Village:**

Thirumathi. Aswini has said that, permission should not be given to the quarry project as it will cause a lot of damage.

**11. Thirumathi. Yellamma, Mugalur Village:**

Thirumathi. Yellamma has said that, due to this quarry project, the cattle rearing will be affected and due to the operation of the existing quarries, the water is polluted and unfit for drinking.

51

**12. Thiru. Murugesh, Mugalur Village:**

Thiru. Murugesh has said that, due to the establishment of this quarry project, there will be a lot of damage and also that due to the operation of the existing quarries, the houses have damaged. In this regard, we have lodged a complaint at the police station and pollution control board. He also said that they were threatened, if they filed such a complaint.

**13. Thirumathi. Yellamma, Mugalur Village:**

Thirumathi. Yellamma has said that, we could not able to farm due to the quarry project. Therefore, the permission should not be given to the proposed quarry project.

**14. Thirumathi. Amaravathi, Mugalur Village:**

Thirumathi. Amaravathi has said that, the sheets of their house were damaged due to blasting and it led to rainwater seepage into the house.

**15. Thirumathi. Saraswathiyammal, Mugalur Village:**

Thirumathi. Saraswathiyammal has said that, the mangoes and coconut trees in her farm have been affected by the dust emanated from the quarry.

**16. Thiru. Veerapa, Mugalur Village:**

Thiru. Veerapa has said that, he is objecting the quarry project as it is located near his agricultural land.

**17. Thiru. Govindappa, Mugalur Village:**

Thiru. Govindappa has said that, Mostly Harijans are living at government poramboke lands in this village and requested to help them.

**18. Thiru. Mathanagiriappa, Mugalur Village:**

Thiru. Mathanagiriappa has said that, permission should not be given to this project and informed that public here were brought for payment of 200 rupees.

**19. Thiru. Beemaiah, Mugalur Village:**

Thiru. Beemaiah has said that, He has been farming in this area since 1980 and said that he is opposing the proposed quarry project.

**20. Thiru. M.G. Thimma Reddy, Mugalur Village:**

Thiru. M.G. Thimma Reddy has said that, he has been fighting for the farmers since time immemorial. He also said that there are many quarries in the area and the complaints were filed against them in the office of the Collector and Pollution Control Board. He also said that, the poor and Dalit people have been living here for more than 100 years in poramboke land and quarries are already being run by local people in the area and now the quarry is being run by outsiders. Also, crusher is located in his land at S.F.No.267 and due to the crusher in his land, he is suffering a lot and the case is pending in the court. He said that, even if he boring a bore well up to 1000 feet in his land, there is no water available and he cannot do the cattle rearing. He said that he intends to hold a protest in front of the village administration office. He also requested that the nearby school students and land, water and air be affected due to the construction of proposed quarry project. He also asked that new projects should be proposed only after closing the existing quarries.

**21. Thirumathi. Rajamma, Mugalur Village:**

Thirumathi. Rajamma has said that, much daily wage poor people are living in this village. She also said that, the wall of her house damaged due to the existing quarries and informed that, the quarry management does not provide any assistance to the poor people in the area.

**Conclusion:**

Finally, the District Environmental Engineer, Tamil Nadu Pollution Control Board, Hosur informed that the views, suggestions, written complaints and queries of the public and reply by the project proponent are recorded through videography and the same will be sent to the State Environment Impact Assessment Authority of Tamilnadu - Chennai.

Further, 33 number of petitions were received on the proposed M/s. R.V Enterprises Rough Stone Quarry project during the public hearing meeting. 'The petitions are enclosed herewith'.

Further, it is informed that, one number of written representation and 2 number of E-mail petitions were received in the O/o. District Environmental Engineer, Tamilnadu Pollution Control Board, Hosur, Krishnagiri District from the public on the proposed Rough Stone Quarry project.

List of public attended the public hearing meeting along with photographs, Pen Drive and CD recorded with the entire proceedings of public hearing are enclosed herewith.

*R.V. 28/10/2022*  
District Environmental Engineer  
Tamilnadu Pollution Control Board  
Hosur

*[Signature]*  
Sub Collector  
Hosur

*[Signature]*  
District Collector  
Krishnagiri

*5/7*

*5/7*

கிருஷ்ணகிரி மாவட்டம், ஓசூர் வட்டம், முகலூர் கிராமத்தில், சர்வே. எண். 232/2(பகுதி), உத்தேசிக்கப்பட்டுள்ள ஆர்.வி எண்டர்பிரைசஸ், ரப் ஸ்டோன் குவாரி 2.40.0 ஹெக்டர் பரப்பளவில் நடத்த சுற்றுச்சூழல் அனுமதி பெறும் பொருட்டு 24.07.2023 அன்று தேன்கனிக்கோட்டை மெயின் ரோடு, நாகொண்டபள்ளி, ஓசூர் வட்டம், கிருஷ்ணகிரி மாவட்டத்தில் உள்ள தி/ள். CMK கல்யாண மண்டபத்தில் முற்பகல் 10.30 மணியளவில் நடைபெற்ற பொதுமக்கள் கருத்து கேட்பு கூட்ட நடவடிக்கை விபரங்கள்:

பங்கேற்றோர்:

1	திருமதி.R. சரண்யா, I.A.S.,	:	சார் ஆட்சியர், ஓசூர். (மாவட்ட ஆட்சித் தலைவர், கிருஷ்ணகிரி அவர்களின் பிரதிநிதி)
2	Er. R. வெங்கடேசன்	:	மாவட்ட சுற்றுச்சூழல் பொறியாளர், தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம், ஓசூர்.
3	Er.P.கிருஷ்ணன்	:	உதவி சுற்றுச்சூழல் பொறியாளர், தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம், ஓசூர்.
4	Er.T.செந்தில் குமார்	:	உதவி பொறியாளர், தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம், ஓசூர்.
5	திரு.M.ராமமூர்த்தி	:	உரிமையாளர் தி/ள். ஆர்.வி எண்டர்பிரைசஸ்
6	திரு. P. கோபிநாத்	:	சுற்றுச்சூழல் தாக்க மதிப்பீடு ஆலோசகர் தி/ள்.ஈக்கோ டெக் லேப்ஸ் பிரைவேட் லிமிடெட், சென்னை.
	பொதுமக்கள்	:	143 எண்ணிக்கை (வருகை பதிவேடு இணைக்கப்பட்டுள்ளது)

தி/ள். ஆர்.வி எண்டர்பிரைசஸ், ரப் ஸ்டோன் குவாரிக்கு சுற்றுச்சூழல் அனுமதி பெறுவது தொடர்பாக பொதுமக்கள் கருத்து கேட்பு கூட்டத்திற்கு வருகை புரிந்த சார் ஆட்சியர், ஓசூர், பொதுமக்கள் மற்றும் தி/ள். ஆர்.வி எண்டர்பிரைசஸ், உரிமையாளர் அனைவரையும் மாவட்ட சுற்றுச்சூழல் பொறியாளர், தமிழ்நாடு மாசு

கட்டுப்பாடு வாரியம், ஓசூர் அவர்கள் வரவேற்றார். மேலும், இந்த பொதுமக்கள் கருத்து கேட்பு கூட்டம் நடைபெறும் விவரம் ஏற்கனவே தமிழ் மற்றும் ஆங்கில நாளிதழ்களான முறையே "தினத்தந்தி" மற்றும் "தி நியூ இந்தியன் எக்ஸ்பிரஸ்" நாளிதழ்களில் 21.06.2023 அன்று அறிவிப்பு வெளியிடப்பட்டு இருந்ததை சுட்டிக்காட்டினார். மேலும், முகனூர், வணப்பள்ளி, அக்ரஹாரம், பாளையம் ஆகிய கிராமங்களின் சுற்றுவட்டாரப் பகுதிகளில் ஒலிப்பெருக்கி மற்றும் துண்டு பிரசுரங்கள் மூலம் பொது அறிவிப்பு செய்யப்பட்டுள்ளது என்று தெரிவித்தார். இத்திட்டம் தொடர்பாக குவாரியின் திட்ட ஆலோசகர் விளக்கவுரையாற்றிய பின் பொதுமக்கள் இத்திட்டம் தொடர்பாக தங்களது கருத்துக்களையும் மற்றும் ஆலோசனைகளை வழங்கலாம் என கூறினார்.

மேலும், இத்திட்டம் தொடர்பாக உத்தேசிக்கப்பட்டுள்ள ரப் ஸ்டோன் குவாரியின் உரிமையாளர்கள் சார்பாக அவர்களுடைய திட்ட ஆலோசகர் ரப் ஸ்டோன் குவாரி திட்டத்தை பற்றிய விளக்கவுரையை பொதுமக்களுக்கு விளக்குவார் என்றும் அதனை தொடர்ந்து பொதுமக்கள் இத்திட்டம் தொடர்பான கருத்துக்கள், ஆலோசனைகள், சந்தேகங்கள், விளக்கங்களை கேட்கலாம் எனவும் இவையனைத்தும் வீடியோகிராபி மற்றும் ஒலிப்பதிவு செய்யப்பட்டு, இக்கூட்டத்தின் நடவடிக்கைகள் மற்றும் குறிப்புகள் தமிழ்நாடு மாநில சுற்றுச்சூழல் தாக்க மதிப்பீட்டு ஆணையத்திற்கு அனுப்பப்படும் என தெரிவித்தார்.

சார் ஆட்சியர், ஓசூர், அவர்கள் பொதுமக்கள் கருத்து கேட்பு கூட்டத்தை தொடங்கி வைத்தார். பின்னர் தி/ள். ஆர்.வி எண்டர்பிரைசஸ் ரப் ஸ்டோன் குவாரி திட்டத்தின் உரிமையாளர்களை உத்தேசிக்கப்பட்டுள்ள ரப் ஸ்டோன் குவாரி தொடர்பான விளக்கவுரையை நிகழ்த்தக் கூறினார்.

தி/ள். ஆர்.வி எண்டர்பிரைசஸ் ரப் ஸ்டோன் குவாரி நிறுவனத்தின் சுற்றுச்சூழல் தாக்க மதிப்பீட்டு ஆலோசகர் திரு.P.கோபிநாத், தி/ள்.ஈக்கோ டெக் லேப்ஸ் பிரைவேட் லிமிடெட், சென்னை அவர்கள் பொதுமக்கள் கருத்து கேட்பு கூட்டத்திற்கு வருகை புரிந்தோர் அனைவரையும் வரவேற்று ரப் ஸ்டோன் குவாரி

திட்டத்தின் செயல்பாடு தொடர்பாகவும் மற்றும் இதன் செயல்பாட்டின் போது மேற்கொள்ளப்படும் சுற்றுச்சூழல் மேலாண்மை திட்டம் தொடர்பாகவும் கானொளி விளக்கக்காட்சி மூலம் விரிவாக எடுத்துரைத்தார்.

மேற்கூறிய விளக்கவுரைக்கு பிறகு, மாவட்ட சுற்றுச்சூழல் பொறியாளர், தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம், ஓசூர் அவர்கள் பொதுமக்கள் தங்களுடைய கருத்துக்களை எழுத்து மூலமாகவோ, வாய்மொழி மூலமாகவோ வழங்கலாம் என குறிப்பிட்டார். கருத்துக்களை பதிவு செய்யும் முன்பு பொதுமக்கள் தங்கள் பெயர் மற்றும் ஊரின் பெயர் ஆகியவற்றை குறிப்பிட்டு தங்கள் கருத்துக்களை பதிவு செய்யுமாறு தெரிவித்தார்.

அதன்படி, பொதுமக்கள் தங்களுடைய கீழ்க்கண்ட கருத்துக்களை மற்றும் ஆலோசனைகளை தெரிவித்தனர்.

**பொதுமக்கள் கருத்துகேட்டபு:**

1. திரு. நாராயணப்பா, முகனூர் கிராமம்:

திரு. நாராயணப்பா அவர்கள், ஏற்கனவே அமைந்துள்ள குவாரிகளில் இருந்து வெளியேறும் தூசுகளால் காற்று மாசு ஏற்படுவதாகவும் அதுகுறித்து ஏற்கனவே, தமிழ்நாடு மாசு கட்டுப்பாடு வாரியத்தில் புகார் அளிக்கப்பட்டுள்ளது. ஏற்கனவே, அமைந்துள்ள குவாரிகளால் அதிகளவு பாதிப்புகள் இருப்பதால் மீண்டும் புதியதாக இக்குவாரி திட்டத்திற்கு அனுமதி அளிக்க கூடாது என்றும் இத்திட்டமானது தனது பட்டா நிலத்திலிருந்து 100 மீட்டர் தொலைவில் உள்ள காரணத்தினால் இத்திட்டத்திற்கு ஆட்சேபனை தெரிவிப்பதாக கூறினார்.

2. திரு.லோகேஷ், முகனூர் கிராமம்:

திரு. லோகேஷ் அவர்கள், தற்போது ச.எண்:232/2-ல் குவாரி அமையவுள்ளது அதன் அருகில் ச.எண்.232/1-ல் என்னுடைய நிலம் அமைந்துள்ளது அங்கு காரட், தக்காளி ஆகியவற்றை விளைவிப்பதாக

தெரிவித்தார். இக்குவாரி திட்டம் வருவதினால் எனது விவசாயம் பாதிப்பு அடையும் என்று கூறினார். மேலும், இத்திட்டத்தினால் சுமார் 150 ஏக்கர் விவசாய நிலங்கள் மற்றும் மாந்தோப்புக்கள் பாதிப்பு அடையும். எனவே, இக்குவாரி திட்டத்திற்கு அனுமதி அளிக்க வேண்டாமென்று தெரிவித்தார். மேலும், இவ்வூரில் கிரவுட்களால் அதிகளவு காற்று மாசு ஏற்பட்டு பாதிப்பு ஏற்படுகிறது. ஒரு கிரவுடர் நிறுவனத்திற்கு அனுமதி வாங்கிவிட்டு, பல கிரவுடர் நிறுவனங்கள் சட்ட விரோதமாக இயங்கி வருகின்றன எனவும் இது குறித்து புகார் அளித்தால் மிரட்டல் தெரிவிப்பதாக கூறினார்.

### 3, அப்பாய் ரெட்டி, முகனூர்

திரு. அப்பாய் ரெட்டி அவர்கள் தனது நிலத்தின் அருகே கிரவுடர் அமைந்துள்ள காரணத்தினால் இரண்டு ஆழ் துளை கிணறுகள் நீரின்றி வரண்டு விட்டதாக தெரிவித்தார். மேலும், அருகிலுள்ள குருவெட்டி ஏரியில் நீர் வறண்டு காணப்படுவதாக கூறினார். மேலும், வெடிவைப்பதன் காரணமாக அதிகளவு நில அதிர்வுகள் ஏற்படுவதாக கூறினார். எனவே, புதியதாக குவாரி அமைத்தால் அதிகளவு பாதிப்பு ஏற்படும் என்று கூறினார்.

### 4, வீரபதர்ப்பா, முகனூர் கிராமம்

திரு. வீரபதர்ப்பா அவர்கள், பத்து வருடங்களுக்கு முன்னதாக ஓர் குவாரி திட்டத்திற்கு அனுமதி அளிக்க கூடாதென்று ஆட்சேபனை தெரிவித்தோம். ஆனால், அதன்மீது எவ்வித நடவடிக்கையும் மேற்கொள்ளப்படவில்லை. இக்குவாரி திட்டத்தினால் அருகிலுள்ள மாந்தோட்டங்கள், கொத்தமல்லி தோட்டம், கேரட் விளைச்சல் ஆகியவை பாதிப்படையும் என்று கூறினார். குவாரி திட்டம் அமைவதற்கு அருகில் ஒரு கி.மீ. சுற்றளவில் எவ்வித குடியிருப்பும் அமைந்திருக்க கூடாது. ஆனால் இத்திட்டமானது வெறும் 480 மீட்டர் அருகில் அமையவுள்ளது. மேலும், 232/2 புல எண்ணிற்கு அருகில் 150 மீட்டர் அருகில் சுமார் 10 வீடுகள் அமைந்துள்ளன, அங்கு 40 வருடங்களாக அவர்கள் வசித்து வருகின்றனர் மேலும்

10 ஏக்கர் நிலத்தில் விவசாயமும் ஆடு மேய்த்தல் தொழிலையும் மேற்கொண்டு வருகின்றனர். குவாரிகளில் வெடி வைத்த காரணத்தினால் வீடுகள் இடிந்து தற்பொழுது இரும்பு தகரத்தினாலான குடியிருப்பில் வாழ்ந்து வருவதாக கூறினார் மேலும் இது குறித்து புகார் அளித்தால் குவாரி நிர்வாகத்தினர் மிரட்டுவதாக கூறினார். ஏற்கனவே, முன்னாள் சார் ஆட்சியர் அவர்கள் இப்பகுதியை ஆய்வு செய்து இக்குவாரியானது 75 மீட்டர் குடியிருப்பு பகுதிக்கு அருகில் உள்ளதாக கண்டறிந்து அத்திட்டத்தை நிராகரித்தார். தமிழ்நாடு மாசு கட்டுப்பாடு வாரிய ஓசூர் அலுவலகத்தில் தான் தகவல் அறியும் உரிமை சட்டத்தின் மூலம் இந்நிறுவனத்தின் விண்ணப்பம் குறித்து கடந்த 11 - வது மாதம் தகவல் கோரியிருந்தேன் அப்பொழுது இக்குவாரி குறித்தான விண்ணப்பங்கள் ஏதும் இவ்வலுவலகத்தில் பெறப்படவில்லை என்று தகவல் அளிக்கப்பட்டிருந்தது. மேலும், ஜனவரி மாதத்தில் மீண்டும் இதுகுறித்து தகவல் கோரியிருந்தேன் அதற்கு அதே பதில் மீண்டும் வழங்கப்பட்டிருந்தது ஆனால் SEIAA குழுமத்தில் நவம்பர் மாதமே இத்திட்டத்திற்கான முன்மொழிவு விண்ணப்பம் பெறப்பட்டுள்ளது ஆனால் இதுகுறித்த தகவல் எனக்கு வழங்கப்படவில்லை என்று கூறினார்.

மாவட்ட சுற்றுச்சூழல் பொறியாளர், ஓசூர் :

மாவட்ட சுற்றுச்சூழல் பொறியாளர், ஓசூர் அவர்கள் இத்திட்டத்திற்கான விண்ணப்பம் இவ்வலுவலகத்தில் 06.06.2023 அன்றுதான் பெறப்பட்டது என்றும் SEIAA நிறுவனத்தில் சமர்ப்பிக்கப்பட்ட முன்மொழிவானது அதற்கு பின்னரே இணையதளத்தில் பதிவேற்றம் செய்யப்பட்டுள்ளது என்று கூறினார். இக்குவாரியின் விண்ணப்பம் இவ்வலுவலகத்தில் பெறப்பட்ட பிறகுதான் பொது மக்கள் கருத்து கேட்பு கூட்டத்தின் நடவடிக்கை மேற்கொள்ளப்பட்டது என்று கூறினார்

வீரபதர்ப்பா, முகனூர் கிராமம்

வீரபதர்ப்பா, முகனூர் கிராமம் அவர்கள் இக்குவாரி திட்டத்தினால் அதிகளவு பாதிப்பு ஏற்படும் எனும் காரணத்தினால் இத்திட்டத்திற்கு தான் எதிர்ப்பு தெரிவிப்பதாக கூறினார்.

5. திரு. V. ஜெயத்திரப்பா நாயுடு, முகனூர் கிராமம்:

திரு. V. ஜெயத்திரப்பா நாயுடு, அவர்கள் 232/2 புல எண்ணிற்கு அருகே தனக்கு 10 ஏக்கர் விவசாய நிலம் அமைந்துள்ளது. குவாரிகளின் செயல்பட்டினால் ஏற்கனவே எனது நான்கு ஏக்கர் நிலம் காய்ந்து விட்டது எனவும், இக்குவாரி திட்டம் வருவதினால் எனது எட்டு ஏக்கர் நிலம் வரையில் காய்ந்து போக வாய்ப்புள்ளது எனவே, இத்திட்டத்திற்கு அனுமதி அளிக்க கூடாது என்று கூறினார்.

6. திரு. ரங்கசாமி, முகனூர் கிராமம்:

திரு. ரங்கசாமி அவர்கள் இக்குவாரி நிலத்திற்கு அருகில் பட்டா நிலம் உள்ள மக்கள் மட்டுமே பாதிப்பு அடைய வாய்ப்புள்ளது எனவும், அவர்கள் இலட்சக்கணக்கில் செலவு செய்து விவசாயம் செய்வதாக தெரிவித்தார். அருகிலுள்ள புறம்போக்கு நிலத்தை பயன்படுத்தும் பொது மக்களுக்கு எவ்வித பாதிப்பும் இல்லையென்றும், தாங்கள் இன்று 200 ரூபாய் கொடுக்கப்பட்டு இக்கூட்டத்திற்கு அழைத்து வரப்பட்டுள்ளதாகவும் தெரிவித்தார்.

7. திரு. ராஜப்பா, முகனூர் கிராமம்:

திரு. ராஜப்பா, அவர்கள், இக்குவாரி அமைந்துள்ள புல எண். 232/2 - ற்கு அருகில் 232/1 புல எண்ணில் எனது விவசாய நிலம் ஒரு மீட்டர் இடைவெளியில் அமைந்துள்ளது அங்கு தாங்கள் கேரட், முட்டைகோஸ் போன்ற காய்கறிகளை விளைவித்து வருவதாக தெரிவித்தார். சிறிது நாட்களுக்கு முன்பாக தாசில்தார் இப்பகுதிக்கு வருகை புரிந்து விசாரணை மேற்கொண்டார் பிறகு இத்திட்டத்திற்கு

அனுமதி வழங்க மாட்டொமென்று கூறினார். தற்போழுது உத்தேசிக்கப்பட்டுள்ள இக்குவாரி திட்டத்திற்கு அனுமதி வழங்க கூடாது என்று ஆட்சேபனை தெரிவித்தார். மேலும், இக்குவாரி திட்டம் வருவதினால் அருகிலுள்ள ஏரி வறண்டு நீர் பற்றாக்குறை ஏற்படும் என்று கூறினார்.

8. திரு. நாகராஜ், முகனூர் கிராமம்:

திரு. நாகராஜ் அவர்கள், ஏற்கனவே கிரண்டு குவாரிகளுக்கு அனுமதி வழங்கப்பட்டு இயங்கி வருகிறது அவற்றால் அதிகளவு பாதிப்பு உள்ளது. மேலும், இக்குவாரி திட்டத்திற்கு அனுமதி அளிக்கும் பட்சத்தில் மாடு மேய்த்தல் கூட கடினமாகி விடும் என்று கூறினார்.

9. திரு. ஹரிஷ் பாபு, முகனூர் கிராமம்:

திரு. ஹரிஷ் பாபு அவர்கள், இக்குவாரி திட்டத்திற்கு அனுமதி அளிக்க கூடாது என்று கூறினார். மேலும், குவாரிகளில் வெடி வைப்பதன் காரணமாக அருகிலுள்ள வீடுகளில் விரிசல் ஏற்படுவதாக கூறினார். மேலும், இது குறித்து நாங்கள் அளவீடு மேற்கொண்டுள்ளதாக கூறினார்.

10. திருமதி. அஸ்வினி, முகனூர் கிராமம்:

திருமதி. அஸ்வினி அவர்கள் இக்குவாரி அமைவதினால் அதிக அளவு பாதிப்பு ஏற்படுவதால் இக்குவாரி திட்டத்திற்கு அனுமதி அளிக்க கூடாது என்று கூறினார்.

11. திருமதி. எல்லம்மா, முகனூர் கிராமம்:

திருமதி. எல்லம்மா அவர்கள் இக்குவாரி வருவதினால் மாடு மேய்த்தல் தொழிலானது பாதிக்கப்படும் என்றும் தற்போதுள்ள குவாரிகளின் செயல்பாட்டின் காரணமாக தண்ணீர் மாசடைந்து குடிக்க இயலாத நிலையில் உள்ளது என்று கூறினார்.

31

12. திரு. முருகேஷ், முகனூர் கிராமம்:

திரு. முருகேஷ் அவர்கள், இக்குவாரி திட்டம் அமைவதால் அதிகளவு பாதிப்புகள் ஏற்படும் என்று தெரிவித்தார் மேலும், ஏற்கனவே அமைந்துள்ள குவாரிகளின் செயல்பட்டால் வீடுகள் இடிந்து விட்டதாகவும், இதுகுறித்து சார் ஆட்சியர், ஓசூர், காவல் நிலையம், மாசு கட்டுப்பாடு வாரியம் ஆகிய இடங்களில் புகார் அளித்துள்ளோம். மேலும், இவ்வாறு புகார் அளித்தால் தங்களுக்கு மிரட்டல் விடப்பட்டதாக தெரிவித்தார்.

13. திருமதி. எல்லம்மா, முகனூர் கிராமம்:

திருமதி. எல்லம்மா அவர்கள், எங்களால் விவசாயம் செய்ய இயலவில்லை. எனவே, குவாரி திட்டத்திற்கு அனுமதி அளிக்கக்கூடாது என்று கூறினார்.

14. திருமதி. அமராவதி, முகனூர் கிராமம்:

திருமதி. அமராவதி அவர்கள், தங்களுடைய வீட்டின் தகரங்கள் வெடிவைத்ததன் காரணமாக உடைந்து விட்டதாகவும், அதன் காரணமாக மழைநீர் வீட்டுக்குள் வருவதாகவும் தெரிவித்தார்.

15. திருமதி. சரஸ்வதியம்மாள், முகனூர் கிராமம்:

திருமதி. சரஸ்வதியம்மாள் அவர்கள் தங்களது தோட்டத்தில் உள்ள மாமரங்கள், தெண்ணை மரங்கள் ஆகியவை குவாரியிலிருந்து வரும் தூசிகளினால் பாதிப்படைந்துள்ளதாக தெரிவித்தார்.

16. திரு. வீரப்பா, முகனூர் கிராமம்:

திரு. வீரப்பா அவர்கள் அமையவுள்ள இக்குவாரியினாது தன்னுடைய விவசாய நிலத்திற்கு அருகாமையில் அமைந்துள்ளதால் இக்குவாரி திட்டத்தை தான் எதிர்ப்பதாக தெரிவித்தார்.

17. திரு. கோவிந்தப்பா, முகனூர் கிராமம்:

திரு. கோவிந்தப்பா அவர்கள் இவ்வூரில் ஹரிஜன மக்கள் அதிகமாக அரசாங்க புறம்போக்கு நிலங்களில் வாழ்ந்து வருகின்றனர் என்றும் அவர்களுக்கு உதவிசெய்யுமாறு கேட்டுக்கொண்டார்.

18. திரு. மதனகிரியப்பா, முகனூர் கிராமம்:

திரு. மதனகிரியப்பா அவர்கள், இக்குவாரி திட்டத்திற்கு அனுமதி அளிக்கக் கூடாது என்று கூறினார் மேலும், இங்கு 200 ரூபாய் கூலிக்கு பொதுமக்களை அழைத்து வந்து கூட்டம் நடத்துவதாக தெரிவித்தார்.

19. திரு. பீமய்யா, முகனூர் கிராமம்:

திரு. பீமய்யா அவர்கள், 1980 - ம் ஆண்டிலிருந்து இப்பகுதியில் விவசாயம் செய்து வருவதாகவும், இக்குவாரி திட்டத்திற்கு தான் எதிர்ப்பு தெரிவிப்பதாக கூறினார்.

20. திரு. M.G. திம்மா ரெட்டி, முகனூர் கிராமம்:

திரு. M.G. திம்மா ரெட்டி அவர்கள், தான் காலம்காலமாக விவசாய மக்களுக்காக பேராடி வருவதாக தெரிவித்தார். மேலும், இப்பகுதியில் பல கல்குவாரிகள் உள்ளதாகவும், அவற்றின் மீது பல புகார் மனுக்கள் சார் ஆட்சியர் மற்றும் மாசு கட்டுபாடு வாரிய அலுவலகத்தில் அளித்து உள்ளதாகவும் தெரிவித்தார். மேலும், இங்கு 100 வருடங்களுக்கு மேலாக புறம்போக்கு நிலத்தில் ஏழை மற்றும் தலித் மக்கள் வாழ்ந்து வருவதாகவும், அப்பகுதியில் ஏற்கனவே உள்ளூர் நபர்களால் இருகுவாரிகள் நடத்தப்பட்டு வருவதாகவும், தற்போது வெளியூர்காரர்களால் குவாரி நடத்தப்படவதாகவும் தெரிவித்தார். மேலும், தனது நிலமானது ச.எண். 267 - லில் அமைந்துள்ளது. அப்பகுதியில் கிரவுசர் அமைந்துள்ள காரணத்தினால் எனக்கு பெரும்பாதிப்பு ஏற்படுவதாகவும் அதுகுறித்தான வழக்கு நீதிமன்றத்தில் உள்ளதாக கூறினார் தனது நிலத்தில் 1000

63

அடி வரையில் ஆய்வுகளை கிணறு தோண்டியும் நீர் கிடைப்பதில்லை மற்றும் மாடு மேய்க்க முடிவதில்லை. இது குறித்து கிராம நிர்வாக அலுவலத்தின் முன்பு போராட்டம் நடத்த உத்தேசித்துள்ளதாக தெரிவித்தார். மேலும், இக்குவாரி திட்டம் அமைவதால் அருகிலுள்ள பள்ளி மாணவர்கள் மற்றும் நிலம், நீர் மற்றும் காற்று ஆகியவை பாதிப்படையும் என்றும் அதனால் இவற்றை பாதுகாக்குமாறு கேட்டுக்கொண்டார். மேலும், ஏற்கனவே இயங்கி வரும் குவாரிகளை மூடிய பின்பே, புதிய திட்டங்களை உத்தேசிக்க வேண்டும் என்று கேட்டுக்கொண்டார்.

21. திருமதி. ராஜம்மா, முகனூர் கிராமம்:

திருமதி. ராஜம்மா அவர்கள், இவ்வூரில் அதிகளவில் கூலி வேலை செய்யும் ஏழை மக்களே வசித்து வருகின்றனர் என்று கூறினார். மேலும், ஏற்கனவே அமைந்துள்ள குவாரிகள் செயல்பாட்டால் தனது வீட்டில் சுவர் இடிந்து விழுந்து பாதிப்படைந்தது என்று தெரிவித்தார். மேலும், இப்பகுதியில் உள்ள ஏழை மக்களுக்கு குவாரி நிர்வாகத்தினர் எவ்வித உதவியும் செய்வதில்லை என்று கூறினார்.

முடிவுரை:

இறுதியாக மாவட்ட சுற்றுச்சூழல் பொறியாளர், தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம், ஓசூர் அவர்கள் பொதுமக்கள் கூறிய கருத்துக்கள் பதிவு செய்யப்பட்டு மற்றும் எழுத்து பூர்வமான மனுக்கள் பெறப்பட்டு அவை மாநில சுற்றுச்சூழல் தாக்க மதிப்பீட்டு ஆணையம் சென்னைக்கு அனுப்பப்படும் என்பதனை தெரிவித்துக் கொண்டு இந்த பொது மக்கள் கருத்து கேட்பு கூட்டம் முடிவுபெற்றதாக தெரிவித்தார்.

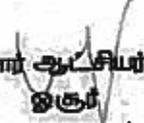
மேலும், உத்தேசிக்கப்பட்டுள்ள தி/ள். ஆர்.வி எண்டர்பிரைசஸ் ரப் ஸ்டோன் குவாரி திட்டம் தொடர்பாக பொதுமக்கள் கருத்து கேட்பு கூட்டத்தின்போது

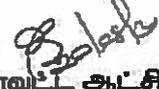
பொதுமக்களிடமிருந்து பெறப்பட்ட 33 எண்ணிக்கையிலான மனுக்கள் இத்துடன் இணைக்கப்பட்டுள்ளது.

மேலும், தி/ள். ஆர்.வி எண்டர்ரிசைசஸ் ரப் ஸ்டோன் குவாரி உத்தேசிக்கப்பட்டுள்ள ரப் ஸ்டோன் குவாரி திட்டம் அமைப்பது தொடர்பாக பொதுமக்களிடம் எழுத்து மூலமாக ஒரு மனுவும், மின்னஞ்சல் மூலமாக மாவட்ட சுற்றுச்சூழல் பொறியாளர், தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம், ஓசூர், அலுவலகத்தில் 2 மனுக்களும் பெறப்பட்டது அவை இத்துடன் இணைத்தனுப்புகிறது

மேற்கூறிய பொதுமக்கள் கருத்து கேட்பு கூட்டத்தில் பங்குபெற்றோர் பட்டியல் கூட்ட நடவடிக்கைகளை பதிவு செய்த காரணாலி குறுந்தகடு, ஒலி பதிவு மற்றும் புகைப்படங்கள் அடங்கிய பதிவுகோல், ஆகியவை இத்துடன் இணைத்து அனுப்பப்படுகிறது.

  
06/8/2023  
மாவட்ட சுற்றுச்சூழல் பொறியாளர்  
தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்  
ஓசூர்  
ப. சி. வி. சுவாமிநாதன்  
06/8/2023

  
சார் ஆட்சியர்  
ஓசூர்  
4/7

  
மாவட்ட ஆட்சியர்  
கிருஷ்ணகிரி  
4/7

**BEFORE THE HON'BLE  
NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**O.A. No. 129 of 2024 (SZ)**

M. Veerabhadrapa

...Applicant

Vs

1. The District Collector,  
Krishnagiri District & Ors.

...Respondents

**INDEX TO THE TYPED SET OF PAPERS**

**Y. KAVITHA**

Counsel for the 3<sup>rd</sup> Respondent

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